

SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF KARNATAKA TO BE HELD FROM
20.06.2016 TO 28.06.2016 AT BANGALORE

Date : 20th June 2016 (Monday)
(Sr. No. 1-45)
Time : 9:00 A.M.

Date : 20th June 2016 (Monday)
(Sr. No. 46-90)
Time : 2:00 P.M.

Date : 21st June 2016 (Tuesday)
(Sr. No. 91-135)
Time : 9:00 A.M.

Date : 21st June 2016 (Tuesday)
(Sr. No. 136-180)
Time : 2:00 P.M.

Date : 22nd June 2016 (Wednesday)
(Sr. No. 181-225)
Time : 9:00 A.M.

Date : 22nd June 2016 (Wednesday)
(Sr. No. 226-270)
Time : 2:00 P.M.

Date : 23rd June 2016 (Thursday)
(Sr. No. 271-315)
Time : 9:00 A.M.

Date : 23rd June 2016 (Thursday)
(Sr. No. 316-360)
Time : 2:00 P.M.

Date : 24th June 2016 (Friday)
(Sr. No. 361-405)
Time : 9:00 A.M.

Date : 24th June 2016 (Friday)
(Sr. No. 406-450)
Time : 2:00 P.M.

Date : 25th June 2016 (Saturday)
(Sr. No. 451-495)
Time : 9:00 A.M.

Date : 25th June 2016 (Saturday)
(Sr. No. 496-540)
Time : 2:00 P.M.

Date : 27th June 2016 (Monday)
(Sr. No. 541-585)
Time : 9:00 A.M.

Date : 27th June 2016 (Monday)
(Sr. No. 586-630)
Time : 2:00 P.M.

Date : 28th June 2016 (Tuesday)
(Sr. No. 631-Till last)
Time : 9:00 A.M.

VENUE

**Branch Secretariat, Department of Legal Affairs,
D Wing, 4th Floor, Kendriya Sadan, Koramangala,
Bangalore-560034**

DATE SCHEDULE FOR KARNATAKA

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

1. Two passport size photograph
2. Matriculation or other equivalent certificate (for verification of date of birth).
3. Graduation Degree
4. L.L.B. Degree
5. Certificate of enrolment as advocate of the concerned Bar Council.
6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:-
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

BY SPEED POST

Sr.No. 1

F.No. N-11013/1341/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahadeva, **Advocate**
Sh. Javaregowda
B.D.Halli, Honakere (H) Nagamangala
Tq.Mandya Distt. Karnataka-571432

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/1342/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. A.C. Mamatha, **Advocate**
Sh. A.M.Channamallikarjunaswamy
Sridevi Nilaya Jagajyothi Basaveswara Road,
Shanthinagara Tumkur Distt.Karnataka-572102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 3

F.No. N-11013/1343/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mallikarjuna C., **Advocate**
Sh. Chithaiah G.
Chikkathimmanhatti, Nyayadagunte Post,
Pavagada Taluk, Tumkur Distt.Karnataka-
572102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 4

F.No. N-11013/1344/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gopala Gowda H.K., **Advocate**
Sh. Lt.H.N.Kempaiah
Haniyuru Village Dodda Tumakur Post,
Hesaraghatta Hobli Bangalore Karnataka-
561203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 5

F.No. N-11013/1345/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. S. Pavithra, **Advocate**
Sh. G.Mohan Kumar
Door No.4,6th Main, Yadavagiri, Mysore
Karnataka-570020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 6

F.No. N-11013/1346/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. R. Shilpa, **Advocate**
Sh. Lt.B.Ramachandra
No.1980/1A-1, 1st Cross, Westly Road, Mandi
Mohalla, Mysore Karnataka-570021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/1347/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Srinath P., **Advocate**
Sh. Lt.Pattabhi Ramaiah.I
#738/1A,2nd Cross, Kathwadipura Agrahar
K.R.Mohalla, Mysore Karnataka-570024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.12/13.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F.No. N-11013/1348/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vishakanta B.M., **Advocate**
Sh. Lt.B.K.Marigowda
#275, Mahadeshwara Extension,
Kumbarakoppal, Mysore, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 9

F.No. N-11013/1349/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. J. Manjunath, **Advocate**
Sh. Lt. Jayabore Gowda
Shanthy Nagara, Nr. Rahavendra Tent,
Pandavapura Town, Mandya Dt.-571434,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 10

F.No. N-11013/1350/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. C.R. Nirmala, **Advocate**
Sh. G.Madhusudhan
#7-241 'C', Southern Ext., Nr. Prashanthi Lodge
Kollegal, Chamaraja Nagar Dist., Karnataka-
571440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 11

F.No. N-11013/1351/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P. Pundarika, **Advocate**
Sh. Appayya
Laxmi Nilaya, Kaveri Layout, Mekeri Vill.,
Madikeri Tal., Kodagu Distt., Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 12

F.No. N-11013/1352/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Sandhyalaxmi, **Advocate**
Sh. Umashankar.A.
Nr. Saraswathi Bhajana Mandir Urandy Puttur,
D.K. Distt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 13

F.No. N-11013/1353/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Nagaraja Swamy, **Advocate**
Sh. Lt.Siddachar
Vyasaraajapura, Sosale Hobli, Ta. Narasipura Tal.,
Mysore Distt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.12/19.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 14

F.No. N-11013/1354/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Nandini, **Advocate**
Sh. Karunakar Shetty
Neelakutira H.No. V-133/1, Hendibettu, Marne
Vill., Yennehole Post, Karkala Tal., Udupi Dist.-
574101, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 15

F.No. N-11013/1355/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh Nilakant Bhosale, **Advocate**
Sh. Nilakant Bhosale
At. Nanjinkodal, Post Halasi, Tal. Khanapur, Dist.
Belgaum-591302, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.16.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 16

F.No. N-11013/1356/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dinkar Raut Mahadev, **Advocate**
Sh. Mahadev Raut
Plot No.20, Samrath Nagar, Khanapur, Tal.
Khanapur, Dist. Belgaum-591302, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 17

F.No. N-11013/1357/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N. Nagappa, **Advocate**
Sh. Lt.Narayanappa
No.135, 4th Main Road, 6th Block,
Banashankari, 3rd Stage, 3rd Phase, Bangalore-
560085, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 18

F.No. N-11013/1358/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.M. Umesh, **Advocate**
Sh. Lt.H.M.Murugeshaiah
No.24, Sri Sai Ashirwad, Jayaram Layout, Opp.
V.D. College, Banneragatta, Bangalore,
Karnataka-560083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 19

F.No. N-11013/1359/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shek Isak, **Advocate**
Sh. Imam Saheb
H-2, Iind Floor, Pioneer Complex, Nellikai Road,
Mangalore, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 20

F.No. N-11013/1360/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.K. Satheesha, **Advocate**
Sh. Karigowda
Room No.5, Tal. Panchayath Bldg., 1st Floor, T.B.
Circle, Krishnarajapet Town, Mandya Dist.,
Karnataka-571426

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 21

F.No. N-11013/1361/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T. Hanmanth Rao, **Advocate**
Sh. Lt.T.R.Venkataswamy
No.219, 8th 'D' Main, 1st Block, H.R.B.R. Kalyan
Nagar Post, Kalyan Nagar, Bangalore-560043,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 22

F.No. N-11013/1362/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. V.C. Kavitha, **Advocate**
Sh. Gangarajendra Guru Prakash
No.1089, Vishnuvardhana Road,
Chamarajapuram, Mysore-570005, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 23

F.No. N-11013/1363/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Khadme Umesh Sharnappa, **Advocate**
Sh. Shanrappa khadme
H.No.1-3-190, Near Bartan Bazar, Main Road
Bidar, Kannada Distt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.12/17.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 24

F.No. N-11013/1364/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Venkatesh, **Advocate**
Sh. Ramachandriah
Udevo Street, Chickanayakanahalli Town,
Tumkur Distt., Karnataka-572214

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 25

F.No. N-11013/1365/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B. Suresh Kumar, **Advocate**
Sh. P.B. Basappa
VPO Mullusoge, Kushalnagar Hobli, Somwarpet
Tal, Kodagu Dist., Karnataka-571234

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 26

F.No. N-11013/1366/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Pradeep R., **Advocate**
Sh. K. Rama Krishna Naidu
Santhepet, Hanur, Kollegal Tal., Chamaraja
Nagar Distt., Karnataka-571439

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 27

F.No. N-11013/1367/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Manjegowda K.K., **Advocate**
Sh. Kalegowda
Sapthami', 5th Cross, 2nd Stage, Sangameshwara
Extn., Hassan, Hassan Distt., Karnataka-573201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 28

F.No. N-11013/1368/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. D.B. Devaraju, **Advocate**
Sh. B.Basavaraju
Doddakadanur, At. Post Hally Mysore Hobli,
Holenarasipur Taluk, Hassan Distt.-573211,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 29

F.No. N-11013/1369/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S. Dharma Prasad, **Advocate**
Sh. H.D. Subbe Gowda
No.1440, 37-C Cross, 14th Main Road, 4th T
Block, Jayanagar, Bangalore-560041, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 30

F.No. N-11013/1370/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.V. Jagadish, **Advocate**
Sh. S.V. Vasudevaiah
I.B. Road, Shanivara Santhe Town, Somwarpet
Taluk, Kodagu Distt., Karnataka-571235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 31

F.No. N-11013/1371/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dharani P., **Advocate**
Sh. Panchanna
No.38, 'Shafiulla Manzil', 15th Main, 2nd Cross,
Muneshwara Nagar, Old Mangammanapalya
Main Road, Bangalore-560068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 32

F.No. N-11013/1372/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Siddaroodha Dhanna, **Advocate**
Sh. Laxman
Plot No.31, N.G.O. Colony, Beh. University,
Gulbarga-585106, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 33

F.No. N-11013/1373/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandreshkhara Gouda Banappagoudar, **Advocate**
Sh. Siddanagouda Banappagouda
College Road, Yelburga, Distt. Koppal, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

F.No. N-11013/1374/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M. Karunakaran, **Advocate**
Sh. K.P. Magudapathy
No.2412/66, 10th Main 'E' Block, 2nd Stage,
Rajajinagar, Bangalore-560010, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F.No. N-11013/1375/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Pujar Raju Govindappa, **Advocate**
Sh. Govindappa Pujar
Nr. K.B. School, At. Post Hulyal, Tq. Jamkhandi,
Distt. Bagalkot, Karnataka-587301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 36

F.No. N-11013/1376/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Henry Castelino, **Advocate**
Sh. Martin Castelino
Near Ashoknagar Senior Higher Elementary
School, Ashoknagar, Mangalore-575006,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 37

F.No. N-11013/1377/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yamanappa F. Neeralkeri, **Advocate**
Sh. Fakirappa. Y. Neeralkeri
H.No.114-C, Sector No.35, Opp. Soragavi
Hospital, Navanagar, Bagalkot, Karnataka-
587103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 38

F.No. N-11013/1378/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Praveen Kumar, **Advocate**
Sh. A. Vasudeva Rao
Sri Durga Prasad', Polytechnic Road, Paduperar
Vill. & Post, Mangalore, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 39

F.No. N-11013/1379/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Vani K., **Advocate**
Sh. K. Damodar Aithal
Near Kadiyali Temple, Kunjibettu Post, Udupi-
576102, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 40

F.No. N-11013/1380/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.M. Krishnappa, **Advocate**
Sh. Late T. Munisamaiah
448, 8th Cross, Mahalakshmi Layout, Bangalore-
560086, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 41

F.No. N-11013/1381/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jayaprakash V., Advocate
Sh. Indra Kumar
Nekkare Kadu House, Vittal Post, Bantwal Tal.,
D.K. Distt.-574243, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F.No. N-11013/1382/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jayant Naik, **Advocate**
Sh. Jatti Naik
At. Bogribail PO Kallabbe, Kumta Tal., U.K. Distt.
, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 43

F.No. N-11013/1383/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Mahadevi Prakash Angadi, **Advocate**
Sh. Prakash Basappa Angadi
Gurukarunya, Fort Road, Haliyal-581329, Tq.
Haliyal, Dist. Uttar Kannad, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 44

F.No. N-11013/1384/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Raghavendra B., **Advocate**
Sh. B.L.N.Navada
Prema' Kattabelthur Post, Via. Tallur, Kundapura
Tal., Udupi Distt.-576230, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 45

F.No. N-11013/1385/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A. Lokesh Kumar, **Advocate**
Sh. Lt.M.Arumugam
Madapur Road, Suntikoppa Post, Somwarpet Tal.,
Kodagu Dist.-571237, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 46

F.No. N-11013/1386/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.A. Saju, **Advocate**
Sh. P.V.Antony
Shettykoppa Post, Kadahinabylu Vill., N.R.Pura
Tal., Chikmagalur Dist., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 47

F.No. N-11013/1387/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shankaranand Dattatraya Pattar, **Advocate**
Sh. Dattatrya Pattar
H.No.507, Patil Galli, Killa Gokak-591307, Dist.
Belgaum, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 48

F.No. N-11013/1388/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Purushothama Lal, **Advocate**
Sh. Lt.B.Vagmal
D.No.676, Kugubande Road, E&F Block,
Kuvempunagar, Mysore, Karnataka-570023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.12/02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 49

F.No. N-11013/1389/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Jayasheela C.G., Advocate
Sh. Jagadeesha Rao.A.
#71, II Stage, Gayathripuram, 2nd Cross,
Mysore, Karnataka-570015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F.No. N-11013/1390/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesh H., **Advocate**
Sh. Honnegawda
Lakshmipura, Naganahalli Post, Mysore Tal.-
570003, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 51

F.No. N-11013/1391/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.N. Sathyanarayana, **Advocate**
Sh. H.T.Narasimha Shetty
No.114, Hanagodu, Hunsur Tal, Mysore Distt.,
Karnataka-570005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 52

F.No. N-11013/1392/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.B. Nagesha, **Advocate**
Sh. Basave Gowda
#463, 2nd Main , 11th Cross, B.M Shree Nagara,
Metagalli, Mysore-570016, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 53

F.No. N-11013/1393/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K. Borappa, **Advocate**
Sh. Lt.Kothalaiah
107, 'Nimishamba', Lakshmikantha Nagar,
HUDCO 1st Stage, Hebbal, Mysore-570017,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 54

F.No. N-11013/1394/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S Sheshadri, **Advocate**
Sh. Shivashankaraiah
No.9, 1st 'D' Main Road, MTS Layout, (Opp.
Balaji Party Hall) Kengeri, Satellite Town,
Bangalore-560060, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 55

F.No. N-11013/1395/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. B.N. Mangala, **Advocate**
Sh. Raveesh.G.S
D.No.107/2, Extension, 1st Cross, Gubbi-
572216, Tumkur Dist., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 56

F.No. N-11013/1396/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bhausahab Babasaheb Patil, **Advocate**
Sh. Babasaheb Bhauso Patil
A/p. Akkol, Tal. Chikodi, Dist. Belgaum-591211,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 57

F.No. N-11013/1397/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Seema Tahseen Sultana, **Advocate**
Sh. A.Asad Ulla Khan
7/201, Ahamedpur Street, Kollegal, Chamaraja
Nagar Distt.-571440, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 58

F.No. N-11013/1398/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Udaya Kumar K.M., **Advocate**
Sh. Lt.Marigowda
Kodagahalli Vill., Bannur Hobli, T. Narasipura
Tal, Mysore Distt.-571101, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 59

F.No. N-11013/1399/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sujeet Mallappa Danigond, **Advocate**
Sh. Maliappa Danigonda
Halapet Galli, Terdal-587315, Tq.Jamkhandi,
Dist. Bagal;kot, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.12/29.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F.No. N-11013/1400/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Sujatha C., **Advocate**
Sh. M.Channabasavayya
Megha Sandesh Nilaya, 1st Main, 2nd Cross,
Keshavapura Extn., Bhadravathi-577301,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 61

F.No. N-11013/1401/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.V. Surendranath, **Advocate**
Sh. T.Venkataramanappa
No.1/2, Huskur, Bommasandra, Industrial Area,
Bangalore-560099, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 62

F.No. N-11013/1402/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Murthy, **Advocate**
Sh. Basavaiah
Hunasinapura Vill., Somahalli Post, Begur Hobli,
Gundlupet, Chamarajanagar, Karnataka-571109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 63

F.No. N-11013/1403/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.V. Srinivasa Moorthy, **Advocate**
Sh. Lt.S. Venkatachalaiah
No.1, 6th Block, Koramangala Extn., Opp.
Canara Bank, Bangalore-560095, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 64

F.No. N-11013/1404/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Murtuj Muddebihal Allisab, **Advocate**
Sh. Allisab Muddebihal
Bahar Pet, Old Civil Hospital Road, Muddebihal-
586212, Bijapur, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 65

F.No. N-11013/1405/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Udaya Kumar K., **Advocate**
Sh. Ambaji Rao.K
No.1, Muddappa Road, Nr. Ganesh Temple,
Maruthi Sevanagar, Banasawadi Main Road,
Bangalore-560033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 66

F.No. N-11013/1406/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Wilson Shiromanie, **Advocate**
Sh. S.Shiromanie
H.No.10-1-189, Bethany Colony, Besides PWD
Office, Bidar, Karnataka-585401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 67

F.No. N-11013/1407/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S. Bhyrava Murthy, **Advocate**
Sh. Lt.Siddaiah.H.
No.181, B.S.K. III Stage, III Phase, 6th Block, 6th
Cross, Bangalore-560085, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F.No. N-11013/1408/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nazeer B., **Advocate**
Sh. Mohammad B
Bedrody House, Bajathoor Village, Valal Post,
Puttur Tq., D.K. Distt.-574241, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 69

F.No. N-11013/1409/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Banavalikar Suresh Sanu, **Advocate**
Sh. Sanu Ganesh Banavalikar
H.No.118-A, Block, Bhagyodaya Apartment,
At.Habbuwada, Karwar Town, Taluk Karwar
Uttara Kannada Distt.Karnataka-581301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12/4.1.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 70

F.No. N-11013/1410/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashidhara Murthy H.C., **Advocate**
Sh. Channabasappa
Hosahalli Vill., B.G. Pura Hobli, Malavalli Tal.,
Mandya Distt., Karnataka-571417

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 71

F.No. N-11013/1411/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. James P.V., **Advocate**
Sh. P.C.Varghese
Pudumana House, Nellyady Vill., Puttur Tal., D.K.
Distt., Karnataka-574229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 72

F.No. N-11013/1412/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K. Nanda Gopal, **Advocate**
Sh. Lt.P.Kannan
No.1672/12, 18th Main, 41st Cross Road,
Jayanagar, 4th 'T' Block, Bangalore-41,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 73

F.No. N-11013/1413/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ubedur Rehman, **Advocate**
Sh. Mohd.Abdul Rauf
No.378, 1st Main, 11th 'A' Cross, Ilyas Nagar, J.P.
Nagar Post, Bangalore-560078, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 74

F.No. N-11013/1414/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Laxmikant Gurav, **Advocate**
Sh. Kadappa Gurav
4370/A1 Chavatgalli, Belgaum, Karnataka-
590001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 75

F.No. N-11013/1415/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Harish P.V., **Advocate**
Sh. 1st Floor, Maliga Complex Car Street, Sullia,
Sullia Tal., D.K. Distt.-574239, Karnataka
KAR/

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 76

F.No. N-11013/1416/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K. Rangaswamy, **Advocate**
Sh. G.Kalappa
Amruthesh Nilaya, Beh. APMC Compound,
Vedavathi Nagar, Hiriyyur Tal., Chitradurga Dist.,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 77

F.No. N-11013/1417/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Satyanarayana, **Advocate**
Sh. B.V.Srikantaiah
F.No.003, Poorna Palace Apartment, 12-A Cross,
II Main, J.P. Nagar, 3rd Phase, Bangalore-
560078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 78

F.No. N-11013/1418/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N. Muniyappa, **Advocate**
Sh. Nanjathimmaiah
No.135, 12th Cross, KEB Road, Ganesha Layout,
Anjananagar, Bangalore-56091, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 79

F.No. N-11013/1419/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.D. Ismail (Judl. Ser.), **Advocate**
Sh. Khaja Naik
Near Mustafa Masjid PWD Camp, Manvi
Tq.Manvi Dist.Raichur Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 80

F.No. N-11013/1420/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Ushakiran U.D., **Advocate**
Sh. Damodhar U.B
Padmashali Compound, Ullal Post & Village,
Mangalore Taluk D.K.Distt.Karnataka-575020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 81

F.No. N-11013/1421/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.M. Suresh, **Advocate**
Sh. G.L.Muddegowda
569, 4th Main, 5th Cross, 'I' Block,
Ramakrishnanagar, Mysore Karnataka-570022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 82

F.No. N-11013/1422/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrashekar N., **Advocate**
Sh. Lt.N.Nanjaiah
No.1139,7th Main 2nd Cross, S.J.H.Road
Vidyaranyapuram, Mysore Karnataka-570008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 83

F.No. N-11013/1423/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.L. Lakshmi Narayana, **Advocate**
Sh. Lt.H.Lingaiah
182/E, K.H.B.Colony R.s. Naidunagar Mysore
Karnataka-570007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

F.No. N-11013/1424/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rakesh S., Advocate
Sh. Lt.N.Swamy
No.111, 4th Cross, 5th Main, Pillanna Garden
3rd Stage, Bangalore-560045, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

F.No. N-11013/1425/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G. Dayananda, **Advocate**
Sh. Lt.Giriyappa
No.61, 2nd Floor, 7th Cross, Malleshwaram,
Bangalore-560003, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 86

F.No. N-11013/1426/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Veena M. Hadagali, **Advocate**
Sh. Muralidhar.V.
No.61, Savi Mane, 7th Main, Nandakumar
Layout, Arehalli, Chikkalsandra, Bangalore,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.10/27.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 87

F.No. N-11013/1427/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T. Mahalaxmi, **Advocate**
Sh. J.Jayakumar
No.82, Kamaksi Nilaya, Muniswamappa St.,
Ramaswamypalya, Maruthisevanagar Post,
Bangalore-560033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 88

F.No. N-11013/1428/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Naik Ashok Ishwar, **Advocate**
Sh. Naik Ishwar
At. & Post Kumta, Opp. Court Complex, Kumta-
581343, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.02.13/15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 89

F.No. N-11013/1429/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yogesh L., **Advocate**
Sh. Lakkegowda
Lakkegowda Santhasa Nilaya Govt. School,
Backside Road, Udayagirig, Hassan-573201,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 90

F.No. N-11013/1430/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Muthamma P.S., **Advocate**
Sh. Poonacha.K.M
H.No.160, H.I.G. HUDCO, Bannimantap Extn.,
Mysore, Karnataka-570015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/02.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 91

F.No. N-11013/1431/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Chinthamani K., **Advocate**
Sh. Vrashabharaj Jain
Kaniyoor Guthu, Siddakatte Post, Bantwal Tal.,
D.K. Distt.-574237, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 92

F.No. N-11013/1432/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Babitha Rani B.M., **Advocate**
Sh. Vinaya Kumar
Site No.29, 1st Block, Katipalla, Mangalore -30,
D.K. Distt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

F.No. N-11013/1433/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Abdul Haq, **Advocate**
Sh. Lt. Abdul Rahman
#2975, Sajjad Street, Mandi Mohalla, Mysore,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 94

F.No. N-11013/1434/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chikka Mayige Gowda K.M., **Advocate**
Sh. Lt.Mayige Gowda
No.88/1, 3rd 'A' Cross, Beh. Vinayaka Temple,
Iyyanna Shetty Layout, Mysore Road, Bangalore-
560026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 95

F.No. N-11013/1435/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Venkateshwara Rao, **Advocate**
Sh. Lt.S.Sunder Rao
#22/1-1, 3rd Cross Road, 3rd Main Road,
Matadahalli, R.T. Nagar Post, Bangalore-560032,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 96

F.No. N-11013/1436/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.S. Ravi Shankar Prasad, **Advocate**
Sh. R.Sheshadraiah
421, 13th Cross, 'G' Block, Ramakrishnanagar,
Mysore-570022, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.12/18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 97

F.No. N-11013/1437/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramachandra Gowda D.B., Advocate
Sh. Lt.Babu Gowda
Deraje House, Ballya Vill. & Post, Puttur Tal., D.K.
Distt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 98

F.No. N-11013/1438/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.S. Dinesh, **Advocate**
Sh. M.S.Siddaramaiah
Bommarasanahalli, Handanahalli Post-572223,
Gubbi Tal., Nittur Hobli, Tumkur Dt., Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 99

F.No. N-11013/1439/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kodi Nagappaya, **Advocate**
Sh. Kodi Janayya
No.469, Nr. Soundarya School, Havanur Extn.,
Nagasandra Post, Bangalore-560073, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 100

F.No. N-11013/1440/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P. Venkatraj Acharya, **Advocate**
Sh. Lt.P.Ramachandra Acharya
Anagha', Nr. Dwarka Stores, Sai Radha Castles,
Korangrapady, Udupi-574118, Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 101

F.No. N-11013/1441/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Jayaprabha P., **Advocate**
Sh. Sri.Mohan.M
F.A1/135, paper Town Bhadravathi Karnataka-
577302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

F.No. N-11013/1442/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.M. Poovanna, **Advocate**
Sh. Lt.K.Kalaiah
D.no.4365, 12 Cross, St. Mary Road,
N.R.Mohalla, Mysore Karnataka-570007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F.No. N-11013/1443/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Paranjyothi, **Advocate**
Sh. Lt.K.M.Siddananjaiah
New Kukkur Village & Post Talakad Hobil,
T.Narasipura Taluk, Mysore Distt.Karnataka-
571122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 104

F.No. N-11013/1444/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K. Yankappa, Advocate
Sh. Lt.K.Jambappa
H.No.19, 2nd A Ward, Malapanagudi Village,
Post Malapanagudi, Hospet Taluk, Bellary
Distt.Karnataka-583229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 105

F.No. N-11013/1445/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chikkanna C., **Advocate**
Sh. Channappa
No.46 Anchepalya Village, Kumbolgodu Post,
Kengeri Hobli Bengaluru South Bengaluru Taluk
& Distt.Karnataka-560074

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 106

F.No. N-11013/1446/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Samuel Kanakaraj, **Advocate**
Sh. Rev.Jeshuvantharaj A.S.
C1 Shanti Kiran Apartment # 52, Nandidurg
Road, Bangalore Karnataka-560046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

F.No. N-11013/1447/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S. Nagarathnamma, **Advocate**
Sh. Siddappa
Angadi Beedi, Sangam Road, Opp.Ganesh
Temple, Hullahalli, Nanjanagud Taluk Mysore
Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 108

F.No. N-11013/1448/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T. Mallikarjuna, **Advocate**
Sh. Kenchappa.T
No.9, 8th Block, Anand Rao Circle, Police
Quarters, Gandhi Nagar, Bangalore Karnataka-
560009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 109

F.No. N-11013/1449/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Prasanna Kumar, **Advocate**
Sh. Chikka Shankarappa
No.191, New No.142, West of V.B.S.temple 1st
Main Gavipuram Kaveri Nadi Road, Brundavan
Nagar Bangalore Karnataka-560019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 110

F.No. N-11013/1450/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Bharathi G., **Advocate**
Sh. M.V.Muralidhara
No.92,4th Cross, 17th Main, J.C. Nagar
Bangalore Karnataka-560086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 111

F.No. N-11013/1451/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R. Shivannachari, **Advocate**
Sh. Lt.B.Rangachar
No.6/11, 7th Main, 15th Cross, Bhuvaneshwari
Nagar, Magadi Road, Bangalore Karnataka-
560023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 112

F.No. N-11013/1452/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Babu (SC), **Advocate**
Sh. Tippanna
C/o Ramaiah, Mallarabanavadi, Kasaba Hobli,
Nelamangala Tal., Bangalore Rural Dist.,
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 113

F.No. N-11013/1453/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gangaraju B.N., **Advocate**
Sh. Narasimhappa
No.8,Opp. N.P.Factory,Behind Navaneeth Wines,
Kavalbyrasandra R.T.Nagar,Bangalore
Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 114

F.No. N-11013/1454/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Govinda Raja K. (ILS), **Advocate**
Sh. Krishnappa
No.186, Koira Village, Devenahalli
Taluk,bengaluru Rural Dist. Karnataka-562110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 115

F.No. N-11013/1455/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Clara George, **Advocate**
Sh. Gorge M.J.
No.801,Pipe Line Road Yeshwanthpur, Bangalore
Karnataka-560022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 116

F.No. N-11013/1456/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.K. Purushothaman, **Advocate**
Sh. Lt.M.G.Kesavalu
No.2(22) 1st Main,2nd Cross,Kalyan Nagar,Nagar
Bahvi Main Road, Bangalore Karnataka-560072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 117

F.No. N-11013/1457/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohammed Iqbal, **Advocate**
Sh. Maidu Kutty
H.No.4-123,G.M.Iqbal Manzil, Gundmi Village,
Sasthan Post, Karnataka-576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 118

F.No. N-11013/1458/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jayaprakash Salins, **Advocate**
Sh. Pinal Salins
Murdeshwar House, Behind Shetty, Lunch Home,
Main Road Kundapura, Udupi Dist. Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 119

F.No. N-11013/1459/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh Appasaheb Patil, **Advocate**
Sh. Appasaheb Babagouda Patil
1986, 2nd Lane, Sawant Colony, Akkol Road,
Nipani Tal.Chikodi Dist.Belgaum.Karnataka-
591237

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 120

F.No. N-11013/1460/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Shivakumaraswamy, **Advocate**
Sh. Savandappa
Mutt Complex, Double Road,
Chamarajanagar, Karnataka-571313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 121

F.No. N-11013/1461/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R. Gunashekar, **Advocate**
Sh. Lt.V.Ramaswamy
#16, Sree Shakthi Nilayam 18th Cross,
Cubbonpet,Bengaluru Karnataka-560002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 122

F.No. N-11013/1462/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ashok Narasing Shindhe, **Advocate**
Sh. Narasing.Rama.Shindhe
Nimbalkr Plot,Shanti Nagar Athani Karnataka-
591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 123

F.No. N-11013/1463/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajendra Vamanrao Kulkarni, **Advocate**
Sh. Vamanrao Anantrao Kulkarni
H.No.3,Swamy Vivekanand Road, Chidambar
Nagar,Tilakwadi,Belgaum Karnataka-590006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 124

F.No. N-11013/1464/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Keshavi Girish, **Advocate**
Sh. Girish Poojary
Apeksha Basra House, Naricombu Village &
Post, Bantwal Taluk, D.K. Dist. Karnaaka-574219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 125

F.No. N-11013/1465/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sadashiva Naik, **Advocate**
Sh. Lt.Vaman Naik
Kampadakody House, Sajipa Padu Village &
Post,Bantwal Taluk.D.K.Dist. Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 126

F.No. N-11013/1466/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohammed Asif G., **Advocate**
Sh. Ibrahim G.S.
Manimajal House Golthamajal Bantwal
Taluk,D.K.Karnataka-574222

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 127

F.No. N-11013/1467/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.N. Murthy, **Advocate**
Sh. S.N.Narashimaya
Boomi H.No.20,K.H.B.Shivashankar Gariage
Road,3rd Cross,Hosamane Shivamogga
Distt.Karnataka-577201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 128

F.No. N-11013/1468/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.R. Umesh, **Advocate**
Sh. Lt.K.H.Ramaiah
Nanda Jyothi Nilaya D.No.603 1st Cross
Shankarappa layout Tiptur Tumkur
Distt.Karnataka-572202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 129

F.No. N-11013/1469/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Iqbal Khusnooda Perveen, **Advocate**
Sh. Lt. Mohammed Madar
Beside Old Traffic Ploce Station, barlime Road,
Barline Tumkur Karnataka-572102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 130

F.No. N-11013/1470/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Girish Aithal, **Advocate**
Sh. B.Krishnamoorthi Aithal
Nagashree Nilaya 76
badagabettu,Bailoor,K.M.Roadside,UDUPI, Udupi
Taluk,Udupi Distt.Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 131

F.No. N-11013/1471/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Deviprasad Alva S., **Advocate**
Sh. Guddappa Alva S.
Sri Nidhi Sonangeri Sonangeri Post Jasloor
Village Sullia D.K. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 132

F.No. N-11013/1472/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Kavitha K., **Advocate**
Sh. M.V. Seetharam
Highland manor Flat no-44, Opp. Vrandavana
Fast Food, Highland Falnir. Mangalore Taluk,
Karnataka-575002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 133

F.No. N-11013/1473/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Raviraja Rai N., Advocate
Sh. Koragappa Rai N.
No-2, 1st Floor Jaku House Opp. Padma
Complex, Jodumarga B.C.Road, Batwal Taluk
Dakshina Kannada Distt.Karnataka-574219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 134

F.No. N-11013/1474/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashi Prasad Gandhi, **Advocate**
Sh. Lt.Narayanappa
Taluk Office Road, Devanahalli Town & Taluk
Bangalore Rural Distt.Karnataka-562110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 135

F.No. N-11013/1475/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prabhakar Nayak, **Advocate**
Sh. Lt.S.Padmanabha Nayak
Kalmargi Shiriyara Village & Post Udupi-
Karnataka-576210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 136

F.No. N-11013/1476/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sudheer Shivagouda Godigoudar, **Advocate**
Sh. Shivagouda Goudappa Godigoudar
Santosh Nilay, Laxmi Nagar, Mudalagi, Taluk
Gokak, Dist. Belgaum Karnatakak-591312

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 137

F.No. N-11013/1477/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Kalapana Vasant Torangatti, **Advocate**
Sh. Vasant.V.Torangatti
Plot No.29,Laxmi Road,Bharat Nagar, Shahapur,
Belgaum Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 138

F.No. N-11013/1478/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Uday Shiva Naik, **Advocate**
Sh. Shiva Narayan Naik
Royalkeri Madival Halla Honavar Taluk
Uttarkannada Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 139

F.No. N-11013/1479/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shrikant Shasappa Pujari, **Advocate**
Sh. Shasappa Pujari
Plot No.89, Vikrampur, Extn. Athani, Tq. Athani
, Distt. Belgaum Karnataka-591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 140

F.No. N-11013/1480/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sadanand Shivarudrappa Hunashikatti, **Advocate**
Sh. Shivarudrappa Basavanneppa Hunashikatti
Plot No.791, Ramateerth Nagar, (BUDA layout)
Belgaum Karnataka-590015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 141

F.No. N-11013/1481/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Motilal Angadageri, **Advocate**
Sh. Rajaksab Angadageri
Basaveshwar Nagar Post. Bilagi Tq.Bilagi Dist.
Bagalkot Karnataka-587116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 142

F.No. N-11013/1482/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.R. Babu Reddy, **Advocate**
Sh. H.K.Rama Reddy
Behind Ambabhavani Temple, Near Thippaiji
Circle Kelagote Chitradurga Karnataka-577501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 143

F.No. N-11013/1483/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N. Devaraja, **Advocate**
Sh. G.Nagaraj
C-Block,1st Cross, Vidyanagar haveri Karnataka-
581110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 144

F.No. N-11013/1484/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.S. Rama Rao, **Advocate**
Sh. T.Srikantaiah
No.2610,17th B Cross 8th Main BSK 2nd Stage,
Bangalore Karnataka-560070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 145

F.No. N-11013/1485/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. B.J.G. Sathyashree, **Advocate**
Sh. B.J.K.Jayadevakumar
No.38, Sumukha Nilaya 1st Floor 7th Main 4th
Cross,Maruthinagar,Chandra Layout
Extn.Nagarabhavi Village Main Road, Bangalore
Karnataka-560072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 146

F.No. N-11013/1486/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Channa Basaveswara Prakash, **Advocate**
Sh. Lt.N.C.Basavaraju
4th A Cross, Maruthu Nagar, Settihally Main
Road, Tumkur Karnataka-572102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 147

F.No. N-11013/1487/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Viripaxi Shivanand Halejol, **Advocate**
Sh. Shivanand Basavantappa Halejol
H.No.2989,Naik Galli, Halladkeri, Hukkeri, Tal.
Hukkeri.Dist. Belgaum Karnataka-591309

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.13/12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 148

F.No. N-11013/1488/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Venugopal V.S., **Advocate**
Sh. Lt.V.Subraya
Megh Niwas,Behind Sathya Sai Nursing
Home,Dongerkerly,Mangalore,Dist. Karnataka-
575003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 149

F.No. N-11013/1489/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. U. Dharmadas, **Advocate**
Sh. U.Sankappa
M.D.Temple Road, I Bridge, Marnamikatta,
Mangalore Karnataka-575001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 150

F.No. N-11013/1490/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.G.Rajashekhar, **Advocate**
Sh. C.G. Shivappa
D.No.3228,11th Main, 3rd Cross MCC-B-Block,
Davanagere-04 Karnataka-state-577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 151

F.No. N-11013/1491/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gurupadappa.K.Akki, **Advocate**
Sh. Kalakappa Akki
D.No.3370/22A, 2nd Cross MCC-B-Block,
Shamanur Road, Devanagere-4
Karnataka577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 152

F.No. N-11013/1492/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Kotrappa, **Advocate**
Sh. Lt.S.Siddappa
919/2A98, Ivth Cross, K.B>Extension,
Davanagere Distt.Karnataka-577002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 153

F.No. N-11013/1493/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Uma Devi, **Advocate**
Sh. Late.C.V.Shivappa
H.No.1183,C-Block, R.K.Main Road, 5th Cross
Railway Work Shop Post,Mahadevapura
Extn.Mysore Distt.Mysore Karnataka-570024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 154

F.No. N-11013/1494/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Y.M.Kiran, **Advocate**
Sh. Late Y.C.Madangopal raje URS
H.No.1650, 6th
Cross,Hosakeri,K.R.Mohalla,Mysore,Karnataka-
570004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 155

F.No. N-11013/1495/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Umesh .N.R, **Advocate**
Sh. Late.B.Ramakrishnaiah
D.NO.888, 1st Cross, Near Dr.Charan Clinic,
Bank Colony Road,Bogadi, Mysore ,Karnataka-
570006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 156

F.No. N-11013/1496/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mr.Kaleem Ulla Shariff, **Advocate**
Sh. Late Gaffar Shariff
No.41, Flat No.B-6 Sankarlp Apartments New
Sayaji Rao Road, Mysore Karnataka-570021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 157

F.No. N-11013/1497/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nuchambli Chandrashekar Veerabhadrappe, **Advocate**
Sh. Veerabhadrappe Basavantappa Nuchambli
H.NO.C/6. Abhinandan Dharwad Road Haliyal,
Tq.Haliyal Uttar Kannada Dist. Karnataka-
581329

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 158

F.No. N-11013/1498/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramachandra Krishna Hegde, **Advocate**
Sh. Krishna Ramayya Hegde
Sannidhi Guru Nagara behind L.I.C.of India,
Court Road, Sirsi(Uttar Kannada) Karnataka-
581401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 159

F.No. N-11013/1499/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Madhuri.T.D, Advocate
Sh. Diwakar
Madhuri.T.D.Advocate No.612, 2nd floor
Chandra Building Avenue Road, Bangalore
Karnataka-560222

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 160

F.No. N-11013/1500/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jagadeesh.Mallikarjun.Jagajampi, **Advocate**
Sh. Mallikarjun.Veerbhadrappe.Jagajampi
H.No.1127/b Kotambri Galli Bailhongal
Tal.Bailhongal Dist.Belgaum Karnataka-591102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 161

F.No. N-11013/1501/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Tensingh, **Advocate**
Sh. Hasanappa
At & Post habal (T) Tq.Sedam Dist.Gulbarga
Karnataka-585320

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 162

F.No. N-11013/1502/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Ramegowda, **Advocate**
Sh. G.Krishna Reddy
R/at No.22/1, 5th Cross, S.R.K.Indian School
Road, Hanumaiah Layout, Kodigehalli, Bangalore
Karnataka-560053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 163

F.No. N-11013/1503/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.V.Nanjaiah, **Advocate**
Sh. Late. Venkataiah
No.1829, Sanjeevini Nagar, Sahakarnagar
Post,Bangalore Karnataka-560092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 164

F.No. N-11013/1504/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S. Nova Bethania, **Advocate**
Sh. V. Selvanayagam
Noah's Ark, No.228, 16th Cross,9th Main HSR
Lay Out & Post. Bangalore Karnataka-560102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 165

F.No. N-11013/1505/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.L.Krishnalal, **Advocate**
Sh. K.C.Lakshman Singh
H.No.421,10th Cross, 18th Main,2nd
Phase,J.P.Nagar Bengaluru Karnataka-560078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 166

F.No. N-11013/1506/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.R.Subramanyam, **Advocate**
Sh. Ramaiah
No.147/7, Srirama Road, 2nd Block T.R.Nagar
Bangalore Karnataka-560028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 167

F.No. N-11013/1507/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kamala S., **Advocate**
Sh. Lt.Siddegowda
#A-04-02, AIISh Layout, Bogadi 2nd Stage
Mysore Karnataka-570006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 168

F.No. N-11013/1508/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shiva Kumar Swamy C.V, **Advocate**
Sh. Vishakantaiah C.K.
No.507,K.Gollahalli Village & Post,Kengeri Hobli,
Bangalore South Taluk Bangalore Karnataka-
560060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 169

F.No. N-11013/1509/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Veerabhadrapa Pallakki, **Advocate**
Sh. Narasanna
No.969,25th 'A' Cross,22nd 'A' Main Sector-
2,H.S.R.Layout Bangalore Karnataka-560102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 170

F.No. N-11013/1510/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.L.Anantha Swamy, **Advocate**
Sh. H.Lakkappa Nayaka
No.187,4th Cross,Veerabhadra
Nagara,Hosakerehalli Extn. BSK 3rd Stage
Bangalore Karnataka-560085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 171

F.No. N-11013/1511/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Indira.S.S., **Advocate**
Sh. K.G.Venkappa
H.No.3,1st Floor,Site No-57/58,4th Main,1st
Cross,Hemanth Nagar, Marathahalli, Bangalore
Karnataka-560037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 172

F.No. N-11013/1512/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.L.Bhojraj, **Advocate**
Sh. M.K.Lokappa
Nagaransabha Complex, Main Bus Stand, Room
No-9, Sagar, Shimoga Distt. Karnataka-577401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 173

F.No. N-11013/1513/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.B.Thirtha Prasad, **Advocate**
Sh. Lt.Basavalingappa
Kamaravadi,Banahally Post, Santhemara Hally
Hobli,Chamarajnagar Taluk, Chamarajnagar
Distt.Karnataka-571124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 174

F.No. N-11013/1514/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shivarama, **Advocate**
Sh. Kariya Marakala
Nishika Airody Village & Post, Udupi Taluk &
Distt. Karnataka-576226

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 175

F.No. N-11013/1515/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jeevan Prakash Padukone, **Advocate**
Sh. Narayan Billava
Vajrakshi Nilaya, Trasi Village & Post, Kundapura
Taluk, Udupi Distt. Karnataka-576235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 176

F.No. N-11013/1516/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. D.Rajanna, **Advocate**
Sh. Doddabhyanna
No.29/3,1st Main 1st Cross, Near Navajyothi
Study House, K,Narayanapura,K.R.Puram Hobli,
Bangalore East Taluk Bangalore Karnataka-
56007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 177

F.No. N-11013/1517/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Walter Pinto, **Advocate**
Sh. Lt.Nicholas Pinto
No.997,New No.144,5th
Main,Jnanajyhothinagar, Jnanabharathi
Post,Bangalore Karnataka-560056

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 178

F.No. N-11013/1518/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Satyappa Nemanna Terdal, **Advocate**
Sh. Nemanna Satyappa Terdal
Neminath Nilay B.D.O.Office Road,
Vikrampur,Athani Dist.Belgaum,Karnataka-
591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 179

F.No. N-11013/1519/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chidanand Bhimappa Bhusgunde, **Advocate**
Sh. Bhimappa Maruti Bhusgunde
H.No.761 2nd Lane Shri Sai Sai Nagar Jalalpur
Road Raibag Dist.Belgaum Karnataka-591217

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 180

F.No. N-11013/1520/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Radhakrishna Shetty K., **Advocate**
Sh. Lt.A.Sheenapp Shetta Y
D.No.1-139, Nisarga,N.H.66,
Gopady,Post.Koteshwara,Kundapura Taluk,
Udupi Dist.Karnataka-576222

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 181

F.No. N-11013/1521/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Smt.Daya D.B, **Advocate**
Sh. Deranna B.P.
Amruthamshu Opp.to Raghavendra temple
Mann's Compound Road Madikeri,Kodagu
Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 182

F.No. N-11013/1522/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Anjan Murthy.H.E., **Advocate**
Sh. Eshwar Murthy H.M.
No.109,1st 'C' Main Road, Domlur
Layout,Bangalore Karnataka-560071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 183

F.No. N-11013/1523/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohamed Wazeer, **Advocate**
Sh. It.Mohamed Ahmed
2nd B Cross,Arokyamma Layout,Venkateshpuram
A.C.Post,bangalore Karnataka-560045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 184

F.No. N-11013/1524/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Praveen Kumar, **Advocate**
Sh. Lt.B.S.Poojary
Pattagudde House, Ichlampady Village, Puttur
D.K.Karnataka-574201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 185

F.No. N-11013/1525/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Monappa, **Advocate**
Sh. Lt.Manjappa Belchada
Moodaibettu House, Alike Village, bantwal Taluk
D.K.Karnataka-574201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 186

F.No. N-11013/1526/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ismail.N, Advocate
Sh. Ibrahim.N
Priyadarshini Compound Nellyadi-Post &
village,Puttur-Taluk,Dakshina Kannada
Karnataka-574229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 187

F.No. N-11013/1527/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Purushothama .D, Advocate
Sh. Puttuanna Gowda
Skanda Complex Near Bus stand Panja Post.Panja
Sullia Taluk, D.K.Karnataka-574232

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 188

F.No. N-11013/1528/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.Ramaswamy, **Advocate**
Sh. Narayanappa
No.190,2nd Main Road,9th Cross,Ganganagar
Bangalore Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 189

F.No. N-11013/1529/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.Devaraja, **Advocate**
Sh. M.Narayanareddy
#27/5,6th Cross,Hosahalli, Vijay
Nagar,Bangalore Karnataka-560027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 190

F.No. N-11013/1530/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh Halasur, **Advocate**
Sh. Basavantappa Halasur
Udaynagar, Malapur Road, Haveri, Karnataka-
581110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 191

F.No. N-11013/1531/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vemananda K.T., **Advocate**
Sh. Tharanaik
D.No.54/1A,5th Cross, 5th Main, Mouneshwara
Extension, Nittuvalli, Davangere Karnataka-
577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 192

F.No. N-11013/1532/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.D.Amratha Kumari, **Advocate**
Sh. W.T.Suresh Kumar
No.36, Cauvery Layout, Madikeri Kodagu,
Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 193

F.No. N-11013/1533/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahammad Pavaz.K, Advocate
Sh. Beera Moideen
Haji House, Kanakamajalu Post, Sullia
Taluk, D.K. Distt. Karnataka-574223

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 194

F.No. N-11013/1534/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sridhara Rao, **Advocate**
Sh. B.Babu
D.No.13-2-33B, Near Syndicate Tower, Court
back Road, Udupi Taluk & Distt.Karnataka-
576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 195

F.No. N-11013/1535/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. BI.BI.Hajira, **Advocate**
Sh. Ansar Pahsa
#315, Bismillah Manzil, A.J.Block,N.R.Mohalla
Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 196

F.No. N-11013/1536/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Manjunatha, **Advocate**
Sh. Rajanna
No.5,1st Main Road, Kumbarakoppal, Metagalli
Post, Mysore Karnataka-570016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 197

F.No. N-11013/1537/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Vimala, **Advocate**
Sh. Sri M.Basavaraju
73/2,7th Cross, Goutham Block, (A.J.Block),
N.R.Mohalla,Mysore Karnataka-570007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 198

F.No. N-11013/1538/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prakash C.C., **Advocate**
Sh. Chandrappa N.
138, Sri Sai Krupa, 1st Floor Murugan Colony,
Under Bridge Road, Lakshmish Nagara, Kadur
Distt.Chikmagalur Karnataka-577548

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 199

F.No. N-11013/1539/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dhananjaya K.G., **Advocate**
Sh. Ganapathi K.
Mathrusri Nilaya, 1st Cross, Sridhara Nagar, Sagar
Karnataka-577401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 200

F.No. N-11013/1540/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.M.Sreedhara, **Advocate**
Sh. A.Mayappa
No.32.1st Cross, Kanaka Nagara, Vinobhanagara
Extension Shimoga Karnataka-577204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 201

F.No. N-11013/1541/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Anantha Murthy, **Advocate**
Sh. Lt.M.S.Maliyappa Gowda
Door No.790, Band Bunglow Road, Nazarbad,
Mysore City Karnataka-570010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 202

F.No. N-11013/1542/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Arun Kumar, **Advocate**
Sh. Lt.Raghuram Shetty
Arya House Amtady Village Modankap Post,
Bantwal Taluk, South Kanara Distt. Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 203

F.No. N-11013/1543/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Myageri Rajebakshar, **Advocate**
Sh. Myageri Nabeesaheb
At.Post, Benal.N.H.Tq.Basavan Bagewadi
Distt.Bijapur Karnataka-586201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 204

F.No. N-11013/1544/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kumaresh P.Kotigoudar, **Advocate**
Sh. Prabhugouda
H.No.3101, Rachoteshwar nagar Vakkalgeri
Gadag Karnataka-582103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 205

F.No. N-11013/1545/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Steevan Victor Lewis, **Advocate**
Sh. Isidor Lewis
Shwetha Opp. Abhinethri Complex, Nethaji
Nagara Chanthar Village, Kunjal Road
Brahmavara Post, Udupi Taluk &
Distt.Karnataka-576213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 206

F.No. N-11013/1546/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sundara Achary J., **Advocate**
Sh. Lt. Janu Acharya
Vignesh Nilaya Achada Cross, Yenagudde Post,
Katpady Udupi Taluk Udupi Distt. Karanataka-
574105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 207

F.No. N-11013/1547/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesh Kumar .K, **Advocate**
Sh. K.Gopala Krishna Bhat
No.55, Sri. Durga Nilaya, Kadappu Farms,1st
Cross, Amaravathi Layout, Nagasandra Post
Bangalore Karnataka-560073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 208

F.No. N-11013/1548/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sundara Gowda K., Advocate
Sh. Podiya Gowda
1st Floor, Radhika Plaza, Court Road, (M.S.Rao
Road), Puttur Taluk D.k.Distt. Karanataka-
574201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 209

F.No. N-11013/1549/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ganesh Narasimha Hegde, **Advocate**
Sh. Narasimha Shantaram Hegde
Lingadkon, post- Nilekani Sirsi N.K.Karnataka-
581403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 210

F.No. N-11013/1550/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.K.Narayana, **Advocate**
Sh. C.S.Krishnamurthy
Bommanakatte, Municipal Ward No.1,
Vinobanagara Post, Shivamogga City/Distt.
Karnataka-577204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 211

F.No. N-11013/1551/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vishwas Hegde, **Advocate**
Sh. Gajanan Hegde
H.No.171, Achyut E-Block, Near Varada Vittal
Temple, Haleherawatta, Kumta (N.K.) Karnataka-
581343

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 212

F.No. N-11013/1552/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Ramakrishna, **Advocate**
Sh. G.Ramaiah
No.253,5th Main, 12th Cross, Thonachikoppal
Layout, Kuvempunagar, Mysore Karnataka-
570009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 213

F.No. N-11013/1553/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Sanjeeva Gowda, **Advocate**
Sh. S.Ramanna Gowda
No.645, Hebbal 1st Stage, 7th Main, F Cross
Metagally Post, Mysore Karnataka-570016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 214

F.No. N-11013/1554/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yamunavathi.H.P., **Advocate**
Sh. Lakshmikantha Raju.N.
686, 5th Cross, Paparam Street, Nazarbad,
Mysore Karnataka-570010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 215

F.No. N-11013/1555/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Vijayalakshmi, **Advocate**
Sh. A.S.Mohana Krishnan
Brindavan Pride Apartments,188,2nd Cross, 4th
Main, Vivek Nagar Bangalore Karnataka-560047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 216

F.No. N-11013/1556/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.H.Ramesh, **Advocate**
Sh. T.R.Hemaraju
Sri Ranga Nilaya, T.hanumanthappa Colony,
Near Manjunatha Saw Mill, Old Town,
Bhadravathi, Shivamogga Distt.Karnataka-
577301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 217

F.No. N-11013/1557/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.R.Avanish, **Advocate**
Sh. Lt.Sh.T.S.Ramachandraiah
Sharada Shankara Nilaya, Tudur, Tudur Post,
Thirthahalli Taluk, Shivamogga Distt. Karnataka-
577226

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 218

F.No. N-11013/1558/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Santosh B.Laddigatti, **Advocate**
Sh. Basavantappa Somappa Laddigatti
H.No.658, S.R.Circle Baihongal Distt. Belgaum
Karnataka-591102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 219

F.No. N-11013/1559/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vasanth Kumar, **Advocate**
Sh. H.Manjappa
10-160/6, 4th Cross, prashanthi Road, Padavu
Village, Mangalore Talukm Dakshina Kannada
Distt. Karanataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 220

F.No. N-11013/1560/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.Shivashankara, **Advocate**
Sh. M.S.Nanjundaiah
Kadathanalu,K.Settahalli Hobli, Srirangapatna
Taluk, Mandya Distt. Karnataka-571435

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 221

F.No. N-11013/1561/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shambulingaiah Hiremath, **Advocate**
Sh. Channabasaiah.M.
C/o Gururenuka, Subhas Nagar, R.M.C.East
Road, Sagar Shimoga Distt.Karnataka-577401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 222

F.No. N-11013/1562/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Kumar, **Advocate**
Sh. Ananthe Gowda
Opp.Hotel Hariprasad, Main Road,
Srirangapatna, Mandya Distt. Karnataka-571438

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 223

F.No. N-11013/1563/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.M.Mahadev Swamy, **Advocate**
Sh. Marimallappa
No.35, Basavatti, Santhemarahally Post,
Chamarajnagar Taluk & Distt. Karnataka-
571115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 224

F.No. N-11013/1564/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Arif Ali Khan, **Advocate**
Sh. A.Sadulla Khan
Nehru Nagar, II Cross, Post Sagar, Shimoga Distt.
Karnataka-577401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 225

F.No. N-11013/1565/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mayappa Laxman Pol, Advocate
Sh. Lt.Laxman S.Pol
8, Pillanna Garden, 1 Main.II Stage, Nagawara
Main Road, Bangalore Karnataka-560045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 226

F.No. N-11013/1566/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Radhamma, **Advocate**
Sh. T.N.Muralidhara
No.2315, Thyagarajanagar Doddaballapur,
Bangalore Rural Distt. Karnataka-561203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 227

F.No. N-11013/1567/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Syed Ameer, **Advocate**
Sh. Syed Ismail
D.No.336, C.C.Block 1st Stage Hudco Colony
bannimantap Extn. Mysore Karnataka-570015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 228

F.No. N-11013/1568/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sridhara Yenmakaje, **Advocate**
Sh. Lt.Ammu Poojary
Flat No.203, Vrindavana Apartments Arya
Samaja Road, Mangalore Taluk Karnataka-
575003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 229

F.No. N-11013/1569/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.N.Nagesha, **Advocate**
Sh. Lt.N.Narasappa
No.10/5, 1Floor 8th Cross, Vittal Nagara, Gef
Post, Mysore Road, Bangalore-26 Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 230

F.No. N-11013/1570/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.M.Veerendra Kumar, **Advocate**
Sh. T.N.Mahalingappa
S.I.T. 1st Cross, Gokula Road, Tumkur City,
Tumkur Tumkur Distt. Karnataka-572103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 231

F.No. N-11013/1571/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Amarendran, **Advocate**
Sh. K.N.Alasingara Bhatra Charya
3rd Ward, 3rd Main, 7th Cross Bharatnagar,
Vijayapur, Devanahalli Tq. Bangalore Rural Distt.
Karnataka-562135

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 232

F.No. N-11013/1572/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Appaji Mahadev Patil, **Advocate**
Sh. Mahadev
Plot No.136, Sector No.13, T.V.Centre, Belgaum
Karnataka-59001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 233

F.No. N-11013/1573/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrashekhar S.Chikkanagoudar, **Advocate**
Sh. Shivaputrappa
At.Post.Belowadi Taluka.Bailhongal Distt.
Belgaum Karnataka-591104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 234

F.No. N-11013/1574/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yallappa Mhataru Khokalekar, **Advocate**
Sh. Mhataru
S.no.280/2, Main Road, Basawan-Kudachi,
Belgaum Karnataka-591124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 235

F.No. N-11013/1575/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.R.Nagendra, **Advocate**
Sh. A.S.Rajagopal Rao
Kodamballi Village Virupakshipura Hobli
Channapatna Taluk Ramanagara Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 236

F.No. N-11013/1576/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Manjula, **Advocate**
Sh. S.N.Shekar
No.794, 1st Main 6th Cross, L.N.Colony,
Yeshwanthpur Bangalore Karnataka-560020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 237

F.No. N-11013/1577/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Vijayalakshmi, **Advocate**
Sh. Ambaji Rao K
No.15, 1st Cross, 1st Main, Chinnappa Layout,
Kempapura , Hebbal, Bangalore-24

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 238

F.No. N-11013/1578/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesha.P, **Advocate**
Sh. Nemu Bangera
No.6,1st Main Road, Kaveri Layout Opp. Ashwini
Store Nagarbhavi Road, Vijayanagar Bangalore
Karnataka-560040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 239

F.No. N-11013/1579/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Balappa.M.Irali, **Advocate**
Sh. Madu.R.Irali
No.1751/13, Sri Lakshmi Shiva Nilaya Railway
Parallel Road, Ramamohanpuram, Sri Rampuram
Post.Bangalore Karnataka-560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 240

F.No. N-11013/1580/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kartik Shankar Poojari, **Advocate**
Sh. Shankar Balappa Poojari
3998/A, Opp. Modern Complex Near City Clinic
lab, Kakatives, Galli Tq/Dist. Belgaum

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 241

F.No. N-11013/1581/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.H.Dharmendra Kumar, **Advocate**
Sh. B.D.Hanumantha Rao
No.LIG-108, 4th Stage, Kuvempunagar, Mysore
Karnataka-570023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 242

F.No. N-11013/1582/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Raja, Advocate
Sh. Muniyappa.M
No.387/1, 1st Floor, Vinayaka Street,
Munikalappa Layout Ramamurthy Nagar,
Bangalore Karnataka-560016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 243

F.No. N-11013/1583/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Satish, **Advocate**
Sh. Lt.Sh.K.S.Krishne Gowde
No.16/1, 1st Cross, Banaswadi Main Road,
M.S.Nagar Bangalore Karnataka-560033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 244

F.No. N-11013/1584/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ajit K.C., Advocate
Sh. Chacko Varghese
H.No.2-4, Shirady Village & Post.Puttur Taluk
Karnataka-574229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 245

F.No. N-11013/1585/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shobharani .H.G, **Advocate**
Sh. Maheshwrappa
No.1847, 25th B Cross, 23rd Main, 2nd Sector,
H.S.R.Layout Bangalore Karnataka-560102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 246

F.No. N-11013/1586/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Basavaraja, **Advocate**
Sh. Lt.Ramappa
No.22, Navya Tejasvi Nilaya Geddalhalli,
R.M.V.2nd Stage Bangalor Karaataka-560094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 247

F.No. N-11013/1587/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vijayanand.G.H., Advocate
Sh. Gurusiddhaya B.H
No.33,6th Main, KHB Colony Bangalore
Karnataka-560078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 248

F.No. N-11013/1588/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Meenakshi K., **Advocate**
Sh. Padmappa Poojary
No.112/73, 9th Cross 2nd Main Road,
Chamarajpet Bangalore Karnataka-560018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 249

F.No. N-11013/1589/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.Mahesha, **Advocate**
Sh. N.Nanjundaiah
No.12/13, Scholars Enclave, Kamath Layout, 2nd
Floor Chennanayakanapalya, Chikkabidarakallu,
Nagasandra Post Tumkur Road, Bangalore
Karnataka-560073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 250

F.No. N-11013/1590/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.R.Ravikumar, **Advocate**
Sh. S.B.Ramegowda
No.49/A, 5th A Cross Subbanna Garden
Vijayanagar Bangalore Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 251

F.No. N-11013/1591/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.K.Narasimhaiah, **Advocate**
Sh. Kadaraiah H.
No.43, 8th Cross, Fair Price Shop Building, Door
No.5,2nd Floor, Opp. Appollo Public School,
Gajanananagara Hegganahalli Cross,
Vishwaneedam Post, Bangalore Karnataka-
560091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 252

F.No. N-11013/1592/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yallappa Mahadevappa Mannur, **Advocate**
Sh. Lt.M.Y.Mannur
No.MF-43A/10, Nandini Layout Bangalore
Karnataka-560096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 253

F.No. N-11013/1593/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.N.Venugopal, **Advocate**
Sh. Lt.B.Nanjappa
No.19, Amruth Mahal, I Main, I Cross, M.L.A.
Layout R.T.Nagar Bangalore-32

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 254

F.No. N-11013/1594/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Maruti Manjanath Nilekant, **Advocate**
Sh. Manjanath Honnappa Nilekant
Nilekant Kumta Road, Po. Nilekant Taluk strst
Uttar Kannada Distt.Karnataka-581403

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 256

F.No. N-11013/1596/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrasekhar.Beedimani, **Advocate**
Sh. Channappa.Beedimani
At.Po.-Aladakatti Tq.Dist. Haveri Karnataka-
581110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 257

F.No. N-11013/1597/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Krishnaiah S.T., **Advocate**
Sh. S.Y.Thimmaiah
No.1/9, West Anjaneya Temple Street, Yediur,
Jayanagar,6th Block Bangalore-560082

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 258

F.No. N-11013/1598/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bheemaroo D., **Advocate**
Sh. Naryanarao D
1st Cross Satyanarayana Pet Gangavati
Distt.Koppal Karnataka-583227

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 259

F.No. N-11013/1599/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Murahari.K, **Advocate**
Sh. K.Anantha Padmanabha Bhat
Near Bharathi Kalyana Mantap, Adi-Udupi, Post
Ambalpady, Udupi Taluk & Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 260

F.No. N-11013/1600/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nirmala.R.M, Advocate
Sh. Lt.Ramanaik
Subiah Complex back Side Soudedepo Near
Hosamane 5th Cross, Shivamoga Distt.
Karnataka-577201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 261

F.No. N-11013/1601/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.R.Karunakara, **Advocate**
Sh. Lt.H.G.Ramaiah
No.19/A,2nd Floor,9th Main Shivanagar,
Rajajinagar, Bangalore Karnataka-560010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 262

F.No. N-11013/1602/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Meera.H., Advocate
Sh. Keshavmurthy.N.
No.15/1, 3rd Cross, 6th Main, 4th Block
Thyagaraja Nagar, Bangalore Karnataka-560028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 263

F.No. N-11013/1603/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.Ramamurthy, **Advocate**
Sh. J.M.Gundappa
Sampige Road, Near Courts Complex, B.M.Road,
Channarayapatna Taluk, Channarayapatna
Town, Hassan Distt.Karnataka-573116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 264

F.No. N-11013/1604/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jagadeesha, **Advocate**
Sh. Chikkahonnappa
No.17, Ismail Garden,1st Cross, Manjunatha
Nagara, Nagasandra Post, Bangalore Karnataka-
560073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 265

F.No. N-11013/1605/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Jayanth, **Advocate**
Sh. Lt.L.Srinivas Reddy
No.132/53, 7th Cross, Wilson Garden,
Bangalore Karnataka-560027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 266

F.No. N-11013/1606/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Halliboregowda, **Advocate**
Sh. Boregowda
6th Cross, Moulyashree Nilaya,
Chamundeshwara Nagar, Mandya City Mandya
Distt. Karnataka-571401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 267

F.No. N-11013/1607/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nataraj.B.T., **Advocate**
Sh. Thimmaraju.B.M
Madalamane, Near Arali Katte, K.M.Road,
Bilagula Hesagal Post, Mudigee Taluk,
Chikmagalur Distt. Karnataka-577132

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 268

F.No. N-11013/1608/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.S.Geetha, **Advocate**
Sh. Lokesh.M.K.
Dwarakamaayi, No.77, 4th A Cross, 4th Main,
JBKI Workers, Layout Shankarnagar
Mahalakshmipuram Bangalore Karnataka-
560096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 269

F.No. N-11013/1609/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.V. Sudha, **Advocate**
Sh. M.V.Ramesha
D.No.1703,9th Cross, E & F Block, Ramakrishna
Nagar, Mysore Karnataka-570022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 270

F.No. N-11013/1610/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.T.Joseph, Advocate
Sh. C.J.Thomas
No.13/57, Gowli Street, Madikeri Kodagu Dist.,
Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 271

F.No. N-11013/1611/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravi.H.Huchappanavar, **Advocate**
Sh. Hanumantappa
Hosanagar Near Remand Home, Ranebennur
Distt,Haveri Karnataka-581115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 272

F.No. N-11013/1612/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shrishail Hiremath, **Advocate**
Sh. Sangya Hiremath
Hiremath Street, Bijapur Road, B, Bagewadi-
586203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 273

F.No. N-11013/1613/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ajit Bansode, **Advocate**
Sh. Hoovappa Bansode
Asar Street J.M.Road Bijapur Karnataka-586104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 274

F.No. N-11013/1614/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shridhar.Sinnur, **Advocate**
Sh. Sangappa.S.Sinnur
Indira Nagar Muddebihal Dist.Bijapur
Karnataka-586212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 275

F.No. N-11013/1615/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bhoje Gowda, **Advocate**
Sh. Lt.Bore Gowda
o.185, Yelekeri,Channapatna Town
Ramanagaram Distt.Karnataka-571501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 276

F.No. N-11013/1616/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ajit Govindrao Deshpande, **Advocate**
Sh. Govindrao Deshpande
H.No.47-A, Killa Bhag, Post Terdal Taluk
Jamkhandi Dist.Bagalkot Karnataka-587315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 277

F.No. N-11013/1617/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sumithra.N., **Advocate**
Sh. Basavaraj.R
Sir M.V.Nilaya, No.22/3, Gavipuram 17th 'A'
Main, Maruthi Block, Opp. Govt.Gutte School,
Srinagar Bangalore Karnataka-560050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 278

F.No. N-11013/1618/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Byrappa, **Advocate**
Sh. Andanaiah
103, 1floor ' Magnolia' BBMP # 48 & 49, 13th
Cross, 7th Main Kaveri layout G.M.Palya
Bengaluru Karnataka-560075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 279

F.No. N-11013/1619/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hegde Pradeepkumar Laxminarayan, **Advocate**
Sh. Laxminarayan Ganapati Hegde
Balaji Building, Ashwini Circle, Sirsi, Uttra
Kannada Distt.Karnataka-581402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 280

F.No. N-11013/1620/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.S.Jayachandra, **Advocate**
Sh. M.M.Somanna
Uggappa Building, Kohinoor Road, Madikeri
Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 281

F.No. N-11013/1621/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Zita Priya Moras, **Advocate**
Sh. Lt. John Moras
W/o Naveen Water Fernandes Niddel Gokarna
House Kulshekar Post Mangalore Karnataka-
575005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 282

F.No. N-11013/1622/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.S.Mallikarjuna, **Advocate**
Sh. Lt.N.R.Shivagangaiah
No.1249, 3rd Cross West, L.N.Colony Kerala
Samajam Road, Yeshwanthapur, Bangalore
Karnataka-560022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 283

F.No. N-11013/1623/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Venkategowda.T, **Advocate**
Sh. Doddathimmaiah
18/1, 7th Cross, 13th Main, Srinivasanagar,
Banashankari 1st Stage, Bangalore Karnataka-
560050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 284

F.No. N-11013/1624/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shantha, Advocate
Sh. Lt.Siddegowda
Nanjanayakanahalli Village, Kasaba Hobli
K.Yedathore Post, H.D.Kote Taluk Mysore
Dist.Karnataka-571114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 285

F.No. N-11013/1625/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Raghavendra, **Advocate**
Sh. Bheemacharya
H.No.5-5-377/82, Anugraha Chiranjeevi Nagar,
Near Sahara Colony, Yadgiri Distt. Karnataka-
585201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 286

F.No. N-11013/1626/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sreedharan Nair P.N, **Advocate**
Sh. Lt.Parameswan Nair
No.208,Ampadi, 4th Cross, Jagadish Nagar,
Bangalore Karnataka-560075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 287

F.No. N-11013/1627/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohammed Refeeq Ahmad Jangole, Advocate
Sh. M.A.Lateef Jangole
H.No.3-5-97, Mohalla Assar Shareef, Yadgiri
Dist.Yadgiri Karnataka-585201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 288

F.No. N-11013/1628/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashidha.S., **Advocate**
Sh. Siddalingappa
No.78, Behind Government School, Shivakote,
Hesaraghatta Hobli Bangalore North Taluk
Bangalore karnataka-560089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 289

F.No. N-11013/1629/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.P.Thippeswamy, **Advocate**
Sh. Rodda Palakkappa
Thyagaraja Nagara, Challakere Town,
Chitradurga Distt.Karnataka-577522

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 290

F.No. N-11013/1630/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.V.Jagannath Reddy, **Advocate**
Sh. Venkatarama Reddy
No.326, 1st Floor,2nd Cross, Behind Tulsi
Threatre, Marath Halli, Bangalore Karnataka-
560037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 291

F.No. N-11013/1631/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yashodamma, **Advocate**
Sh. Sureha G.A.
No.5 Nammane 2nd Floor,3rd Cross Behind
Venkateshwara Takies Avalahalli Bangalore
Karnataka-560026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 292

F.No. N-11013/1632/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Subhash Basavaraj Yadal, **Advocate**
Sh. basavaraj Basavanneppa Yadal
Plot No.2564, Sector-12, Guru Prasad,
Mahantesh Nagar, Belgaum Karnataka-590016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 293

F.No. N-11013/1633/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hilda Castelino, **Advocate**
Sh. William Castelino
Manipady House, Bantakal Post, Shirva Village,
Udupi Taluk Udupi Dstt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 294

F.No. N-11013/1634/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vijay Vasantao Shripannavar, **Advocate**
Sh. Vasantao Parisa Shripannavar
House No.1295, Dalal Peth, nipani Tal.Chikodi
Distt.Belgaum Karnataka-591237

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 295

F.No. N-11013/1635/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mallika.B, Advocate
Sh. Ganesh.V.Karkera
Door No.3-16, kalyade House, Hosabettu Post,
Via Moodbidri Mangalore Taluk Karnataka-
574227

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 296

F.No. N-11013/1636/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Aboobakar J.N., **Advocate**
Sh. Lt.Mahammad Beary J.N
Baqir Compound Near G.H.P.School Adkar
Jalsoor Village Sullia Taluk D.K.Karnataka-
574239

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 297

F.No. N-11013/1637/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ashok.V., **Advocate**
Sh. Vishwanatha.G
3rd Cross, Near Water Tank, Jogimatti Road
Chitradurga Town, Chitradurga Distt.Karntaka-
577501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 298

F.No. N-11013/1638/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Harish Shetty, **Advocate**
Sh. Koraga Shetty
Moodumane Pangala Village Udipi Taluk &
Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 299

F.No. N-11013/1639/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.R.Parathasarathi, **Advocate**
Sh. Lt.M.R.Ramakrishnaiah
LIG-67 Partharathna New Kantharaj URS Road,
Kuvempunanagar Mysore-07 Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 300

F.No. N-11013/1640/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Savitha.R., **Advocate**
Sh. Raghu Kumar
588, 2nd Cross, Maharashtra Street, Nazarbad
Mysore Karnataka-570010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 301

F.No. N-11013/1641/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gowramma.P., Advocate
Sh. H.Hanumanthu
174, Main Road K.C.Layout, Opp,Jockey
Quarters, Mysore Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 302

F.No. N-11013/1642/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.V.Prakash, Advocate
Sh. Lt.M.N.Venkatappa
3836/1-A, 17th Cross, 3rd Main Road, Tilak
Nagar, Mysore Karantaka-570021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 303

F.No. N-11013/1643/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.Saraswathi, **Advocate**
Sh. Poornesh H.R.
164, 1st Floor Navilu Road Road, 6th Cross, A
& B Block Kuvempunagara Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 304

F.No. N-11013/1644/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Muddumadaiah, **Advocate**
Sh. Lt.Ankaiah
814, Kaivalya marga, 2nd Stage, Siddarthanagar,
Mysore Karnataka-570011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 305

F.No. N-11013/1645/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gangambike.H.S., Advocate
Sh. Subbaraya
No. 8/37-4/54, Gayathri Nilaya, Nagarabhavi
Main Road, (Timmenahalli), Govindarajanagar,
Bangalore Karnataka-560040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 306

F.No. N-11013/1646/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohan Kumar N., Advocate
Sh. Lt.Sh.Narayanaswamy.S.
No.8, 6th Cross, 1st Main Road,
Sampangiramanagar Bangalore Karnataka-
560027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 307

F.No. N-11013/1647/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Abdul Khadir, **Advocate**
Sh. Abdul Mukthadir
No.205,9th Cross, H.M.T.Layput, VV.Nagar,
R.T.Nagar Post, Bangalore Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 308

F.No. N-11013/1648/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.L.Srinivasa Prasad, **Advocate**
Sh. N.L.Narayana Rao
No.1, Lakshmi Nivas Nukkanahalli (Post &
Village) Kolar Taluk & Distt. Karnataka-563126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 309

F.No. N-11013/1649/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravindra Ramgonda Patil, Advocate
Sh.
A/P,Jatrat Tal. Chikodi Dist.Belgaum Karnataka-
591237

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 310

F.No. N-11013/1650/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.Ranganathappa, **Advocate**
Sh. M.Thimmaiah
I Cross, Hospital Road Hiriyr Chitradurga
Dt.Karnataka-577598

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 311

F.No. N-11013/1651/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jalandhara, **Advocate**
Sh. Kala Poojary
26, Guru Shree Nilaya Shakthi Farm Road, 4th
Cross, Bhoopasandra R.M.V.2nd Stage, Bangalore
Karnataka-560094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 312

F.No. N-11013/1652/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.C.Nagaraju, **Advocate**
Sh. Lt.Chikkarangaiah
R/At Behind Om Shanti, 14th Ward, Koratagere
Town, Tumkur Distt.Karnataka-572129

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 313

F.No. N-11013/1653/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ambika K.M., Advocate
Sh. P.K.Balagopal
Flat No.201, Tigris West, 2nd Floor, Planters lane,
Near Abhiman Residency, Bunts Hostel,
Mangalore Karnataka-575001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 314

F.No. N-11013/1654/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Muralidhar Shenoy H., **Advocate**
Sh. H.Madhava Shenoy
Sri Nagesh Mahalakshmi Kripa Behind
Ramakrishna Bhavan, Chitpady, Udupi
Karnataka-576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 315

F.No. N-11013/1655/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ayub Ahmed Khan, **Advocate**
Sh. Lt.Subhan Khan
1287, 7th Main Christine Colony,
Rajeevanagar II Stage. N.R.Mohalla Mysore
Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 316

F.No. N-11013/1656/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashikala, **Advocate**
Sh. H.P.Sathyanarayana
830, 4th Main, 26th Cross, Vidyananyapuum
Mysore-8 Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 317

F.No. N-11013/1657/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajeshkanth.Y.S., **Advocate**
Sh. Yalakkaiiah.Y
13, 2nd Stage, Main Road, Vishveshwaranagar
Mysore Karnataka-570008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 318

F.No. N-11013/1658/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Hanumanthappa, **Advocate**
Sh. Lt.Mariyappa
9, 11th Cross, Chamundeswari Temple Road,
Gandhinagar, Mysore-07, Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 319

F.No. N-11013/1659/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrakala, **Advocate**
Sh. Pranesh K.
958, 2nd Cross, Jayaram Pandit Street,
Shivaram Pet Mysore-01 Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 320

F.No. N-11013/1660/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Maruthi.S.H., **Advocate**
Sh. Sanna Hanumanthappa
No.66, 1st D Cross Remco Layout, Vijayanagara
2nd Stage, Bangalore Karnataka-560040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 321

F.No. N-11013/1661/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Krishnappa.V., **Advocate**
Sh. Lt.Vencata Swamy
2nd Main Road, Gandhinagar, Kolar Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 322

F.No. N-11013/1662/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sangayya Vastrad, **Advocate**
Sh. Gurubasayya Vastrad
Near Hanuman Temple Sulibavi Galli, Bilagi
Dist.Bagalkot Karnataka-587116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 323

F.No. N-11013/1663/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.B.Girish Kumar, **Advocate**
Sh. Lt.B.S.Bore Gowda
Old No.09 New No.30, 1st Floor,6th Main
Maruthi Extension, Srirampura Bangalore
Karnataka-560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 324

F.No. N-11013/1664/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandana.L, **Advocate**
Sh. M.Rajashekara
30, 3rd A Main, 3rd Cross, Hanumagiri
Layout, Chikkakallasandra Bangalore-61
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 325

F.No. N-11013/1665/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shridhar Naik, **Advocate**
Sh. Ganapayya Naik
Shree Choudeshwari Krupa At.Her Watta Post-
Herwatta Tq.Kumta Karnataka-581332

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 326

F.No. N-11013/1666/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shettar Ashok Malleshappa, **Advocate**
Sh. Malleshappa R. Shettar
A.M. Shettar Advocate Tambad Oni Hubli-
580028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 327

F.No. N-11013/1667/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashikala.S, **Advocate**
Sh. Paramesh.N
No. 127,7th Cross, 2nd Main Vinayka Nagar
Adugodi Post near Mico Gate Bengaluru
Karnataka State

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 328

F.No. N-11013/1668/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nirupama Patil, **Advocate**
Sh. Appanah Sooriah
1B Sree Sreevarinkayam, 4th Cross Basaveshwara
Layouk Nagashetty Halli Sanjaynagar Bangalore

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 329

F.No. N-11013/1669/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vedavathi T.D, **Advocate**
Sh. Govindgowda
Thittamaranahali Village Mailanaikayana Halli
Post Kasaba Hobli Channapatna Taluk
Ramanagara Dist.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 330

F.No. N-11013/1670/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandur. Mallikarjuna, **Advocate**
Sh. Shivanandappa
Chandur. Mallikarjuna S/o Shivanandappa, R/o
Post. Halageri Tq. Koppal Dist. Koppal State
Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 331

F.No. N-11013/1671/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Krishnaraja, **Advocate**
Sh. M. Shivarama Bhat
Door No. 3-14, Periyappady House, S.S.Vihar
Post, Alike Village, Bantwal T.Q, D.K, Karnataka
574235

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 332

F.No. N-11013/1672/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.K.Anupama, **Advocate**
Sh. Manjunath . P
No. 206/A-6th Main, 1st Stage, 6th Phase,
Mahaganapathi Nagar, Bangalore, Karnataka, Pin
~ 560044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 333

F.No. N-11013/1673/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vijayakumari, **Advocate**
Sh. H.L. Sridharamurthy
47/1, Mount Joy Road, Hunumantha Nagar,
Banglore, Pin - 560019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 334

F.No. N-11013/1674/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohan.K.B, **Advocate**
Sh. K.B. Bhaskarachar
Kudige Village, Kushal Nagar Hobli, Madikeri
District, Karnataka State - 571232

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 335

F.No. N-11013/1675/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Prasanna Kumar, **Advocate**
Sh. Chikka Shankarappa
No.191, New No. 142, West of V.B.S.Tempal, 1st
Main, Gavipuram, Kaveri Nandi Road,
Brundavan Nagar, banglore, Karnataka 560019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 336

F.No. N-11013/1676/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.N.Narayana Swamy, **Advocate**
Sh. M.K.Narasimhe Gowda
D.No 8-234, Kamma Temple Street, Near
Fakhir Gori, Srirangapatna Town, Srirangapatna
Taluk, Mandya Distt. Karnataka - 571438

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 337

F.No. N-11013/1677/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Devendra.M.C, **Advocate**
Sh. Lt. Channappa
Santhe Mogenahalla Village, Akkur Post, Kasaba
Hobli Channappatna Taluk, Ramanagara Distt.
Karnataka - 562138

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 338

F.No. N-11013/1678/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Leelavathi.S, **Advocate**
Sh. B.Shivanna
1485, Opp. Ijoor Police Station B.M.Road,
Gandhinagar, 4th Main Road, Ramanagar Distt.
Karnataka - 562159

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 339

F.No. N-11013/1679/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Pradeep Kumar.G, **Advocate**
Sh. Govindaraj
3553/2, 3rd Cross Thiknagar, Mysore

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 340

F.No. N-11013/1680/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Cheluvambika M.B., Advocate
Sh. Krishnegowda I.N.
263, Old Bandikeri 4th Cross, K.R.Mohalla
Mysore - 5700024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 341

F.No. N-11013/1681/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suryakanth.V.Dhage, **Advocate**
Sh. Vishnurao.P.Dhage
H.No 150,Ramanagar Gadag Road,Hubli Taluk
Distt. Dharwad,Karnataka - 580020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 342

F.No. N-11013/1682/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Parashivamurthy M, **Advocate**
Sh. Lt. Mahadevaiah
59, Bose Nilaya Behind Nirmithi Kendra,
Bogadi 2nd Stage, Mysore - 570026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 343

F.No. N-11013/1683/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Meenakshi T, **Advocate**
Sh. Thimmegowda N
#2343, 3rd Cross, 6th Main, Vinayakanagara
Mysore

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 344

F.No. N-11013/1684/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ayub Kahan, **Advocate**
Sh. Lt. Mahaboob Khan
129/1, 13th Cross Ghousia Nagar Mysore

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 345

F.No. N-11013/1685/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.P. Vijaya, **Advocate**
Sh. Lt. Papashetty
No. 664/3, Vinayaka Baavane, Panchyath Layout,
Yelwala Mysore Taluka And Distt. ~ 571130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 346

F.No. N-11013/1686/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.K.Sundara Rajan, **Advocate**
Sh. Lt. M.Kempaiah
#12/2, Huliyyammatemple House,
Mahadevapura Main Road, Udayagiri, Mysore -
19

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 347

F.No. N-11013/1687/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.V.Vasu, **Advocate**
Sh. R.S.Varadachar
#1407, Vivekanda Nagara, Mysore, Karnataka -
57023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 348

F.No. N-11013/1688/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.Geetha, **Advocate**
Sh. B.Nagendra Prasad
233, "C" Block, K.R. Mills Colony, Mysore -
570003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 349

F.No. N-11013/1689/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.R.Veena, **Advocate**
Sh. Lt. Rajagopal
#260/1, 4th Cross, Durgadevi temple Street,
Nazarbad, Mysore - 10

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 350

F.No. N-11013/1690/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. L.N. Rejendran, **Advocate**
Sh. L.Nanjappa
No. 235, EWS, Citb, Hudco House, Udayagiri,
Mysore - 570019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 351

F.No. N-11013/1691/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandra Sekharappa Parappa Bekinal, **Advocate**
Sh. Parappa Bekinal
Bekinal Street, Hosapete Guledgudd
Distt.Bagalkot Karnataka-587203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 352

F.No. N-11013/1692/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesh Kumar, **Advocate**
Sh. Lt.Ramakrishan
Yogi Nivas, No.117/1, 3rd Cross, Maheshwari
Nagar, T.Dasarahalli, Bangalore Karnataka-
560057

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 353

F.No. N-11013/1693/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sayeesh.C.R., **Advocate**
Sh. Ramappa.S.
Door No-611/A, College Road, Nittuvalli New
Extension, Davangere Karnataka-577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 354

F.No. N-11013/1694/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Soumya, **Advocate**
Sh. Devi Prakash Hegde
Shree Devi Kripa, Pejavara Post- Kenjaru Village,
Via Bajpe, Mangalore Taluk. D.K.Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 355

F.No. N-11013/1695/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.J.Deepak, Advocate
Sh. B.D.Joyappa
Thalthar Shettalli Village Hanagal Post
Somwarpet Taluk N-Coorg Karnataka-571236

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 356

F.No. N-11013/1696/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kumar Baddu Rathod, **Advocate**
Sh. Baddu Rathod
At.Nandur (K) Fail Tanda, Post.Nandur (B), Tq &
Dist. Gulbarga Karnataka-585229

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 357

F.No. N-11013/1697/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Geeta Kattimani, **Advocate**
Sh. Chinnappa.V. Kattimani
Sr.No.76, Plot No-23, Badami Plot, Anihonda
(Near Daneshwari Nagar), Murugharajendra
Nagar (West)Haveri Karnataka-581110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 358

F.No. N-11013/1698/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S. Yashoda, **Advocate**
Sh. N.Nagendra
546, 4th Main, 19th Cross, Vidyaranyapuram,
Mysore Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 359

F.No. N-11013/1699/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. F.Agnes Mary, **Advocate**
Sh. D.M.Francis George
No.31, 1st Cross, Govindappa Road,
Ramaswamypalya Kammanahalli Main Road
Bangalore Karnataka-560033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 360

F.No. N-11013/1700/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sanganagouda M.Marigoudra, **Advocate**
Sh. Maribasana Gouda Marigouda
Virabhadreshwar Nilaya, Nagasamudra Village,
Tq/Distt. Gadag Karnataka-582102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 361

F.No. N-11013/1701/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shabuddin K.Nadaf, **Advocate**
Sh. Khajesab A.Nadaf
Kanyal Agasi, pulakeshi Road Betgeri Tq/Dist.
Gadag Karnataka-582102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 362

F.No. N-11013/1702/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahesh.S.Kummar, **Advocate**
Sh. Lt.Shankarappa
No.1565/J, 18th Main, 9th Cross, Muneshwara
Block, Near Arogya Kendra, Avalahalli, bangalore
Karnataka-560026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 363

F.No. N-11013/1703/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jothi, Advocate
Sh. Siddaramu H.S.
#142,8th Cross,9th Main, T.K.layout, Mysore
Karnataka-570009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 364

F.No. N-11013/1704/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kanyakumari .R, Advocate
Sh. Ramakrishnaiah
299/A, 3rd Cross, 5th Main, H-Block
Ramakrishna Nagara Mysore-23 Karantaka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 365

F.No. N-11013/1705/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. D.B.Anjaneya, **Advocate**
Sh. Basappa
1816/19, 6th Cross, S.S.Layout, A-Block,
Davanagere Karnataka-577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 366

F.No. N-11013/1706/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.N.Mohan Kumar, **Advocate**
Sh. Lt.M.V.Nanjegowda
Door No.18, Sri Nanjundeswara Nilaya Brahmin
Street Near Raghavendra Mutt Nelamangala
Town Bangalore Rural Distt. Karnataka-562123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 367

F.No. N-11013/1707/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Madhusoodana Bhatta, **Advocate**
Sh. Lt.I.A. Bhat
C-3, Sai Mahal Apatments, G.G. Kanath Road,
Karangalapady, Mangalore Karnataka-575003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 368

F.No. N-11013/1708/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Lavanya.A.Shetty, **Advocate**
Sh. Lt.T.Sasashiva Shetty
C/o Smt.Shalini, Manupriya, Flat No.101, Devi
Darshan Apartment Chambers Garden, Bolar
Mangalore Karnataka-575001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 369

F.No. N-11013/1709/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hegde Ganpati Venkatraman, **Advocate**
Sh. Lt.Hegde Venkatraman Narasinha
No.180, B.C.M.C.Layout, Raghuvanahalli,
Kanakpura Road, Bangalore Karnataka-560062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 370

F.No. N-11013/1710/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Seethalakshmi.S., **Advocate**
Sh. Lt.Sri.S.Ramachandra Rao
No.1108, 10th Main, 2nd Cross, Raghavendra
Block, Sreenagar, Bangalore Karnataka-560050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 371

F.No. N-11013/1711/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sarvamangala, **Advocate**
Sh. Shekharappa Mittalakod
At Post-Kerur House No.1619 Tq Badami
Distt.Agalkot

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 372

F.No. N-11013/1712/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gangayya Vstrad, Advocate
Sh. Mallayya Vastrad
At.Post.Amingad Tq.Hunagund Distt.Bagalkot
Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 373

F.No. N-11013/1713/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravi Raje Urs.N.P., **Advocate**
Sh. Lt.NC.Puttarje Urs
1104, A Block 7th Cross, Dattagalli III Stage
Kanakadasanagara Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 374

F.No. N-11013/1714/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.M.Shantharaju, **Advocate**
Sh. C.Mallaiah
No.7, 3rd Cross K.R>Vanam Mysore Karnataka-
57000

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 375

F.No. N-11013/1715/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Smt.C.P.Padma, **Advocate**
Sh. N.R.Siddaraju
Nilasoga Village, Mugoora Hobli, T.Narasipura
Taluk, Mysore Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 376

F.No. N-11013/1716/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sheela N.V.Nee Sheela Sagar, **Advocate**
Sh. L.N.Sagar
Door No.23-11-916/3, Shiva Prasad, Amar Alva
Road, Monkey Stand, Mangalore Karnataka-
575001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 377

F.No. N-11013/1717/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Udaykariyappa B.G., **Advocate**
Sh. Gopalappa
No.277, 5th Main Road, Lakshmidevi Nagar,
Nandini Layout Post, Bangalore Karnataka-
560096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 378

F.No. N-11013/1718/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.Ramesha, **Advocate**
Sh. Basanna
No.4,2nd Floor , 9th Cross, K.T.Ramachandra
Building Nagasandra Post, Bagalgunte Bangalore
Karnataka-560076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 379

F.No. N-11013/1719/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hegde Santosh Gajanan, **Advocate**
Sh. Hegde Gajanan Ganapati
H.No.111, K.H.B.Colony (Old) Sirsi Taluk Uttara
Kannada Distt.Karnataka-581401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 380

F.No. N-11013/1720/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shidilingappa Barahanpur, **Advocate**
Sh. Rachappa Barahanpur
Main Road Kabra Street Ward No-3 Guledgudd
Tq.Badami Dist.Bagalkot Karnataka-587203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 381

F.No. N-11013/1721/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. N.Prashanath Shetty, **Advocate**
Sh. Nemiraja Shetty
Nadibettu Gutthu, Padangady Village,
Belthangady Taluk, D.K.Distt.Karnataka-574217

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 382

F.No. N-11013/1722/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vageesha.M.S., **Advocate**
Sh. M.Shadaksharaiah
Near NGO Hall, KEB Circle, Mehdi Nagar
Shimoga Karnataka-577201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 383

F.No. N-11013/1723/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sridhar.L.Holla, **Advocate**
Sh. Lt.L.P.Holla
237, Kshetraiah Road, K.R.Mohalla, Mysore
Karnataka-570024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 384

F.No. N-11013/1724/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sumithra.B, **Advocate**
Sh. G.Manju
No.1663/29, A.K.Colony, K.N.Pura, Udayagiri,
Mysore Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 385

F.No. N-11013/1725/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.V.Sudhamani, **Advocate**
Sh. Ramesh.T
Maruti Nilaya, Nagannana Palya, Sira Gate,
Tumkur Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 386

F.No. N-11013/1726/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chikkaswamy.C.G., **Advocate**
Sh. Guruvaiah
No.2, 1st Cross, 1st Main Arekere Mico Layout,
Bannerghatta Road Bangalore Karnataka-560076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 387

F.No. N-11013/1727/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Shanthakumari, **Advocate**
Sh. C.Subbaiah
No.4, 15th Main, Prakruti, R.I.E.H.C.S.layout,
Kurubarahalli, J.C.Nagar Bangalore Karantaka-
560086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 388

F.No. N-11013/1728/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.N.Vanishree, **Advocate**
Sh. S.Ravi
No.22,8th Cross, Thimmaiah Garden, R.T.Nagar
Post, Bangalore Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 389

F.No. N-11013/1729/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajesh.K., **Advocate**
Sh. R.Keshava Rao
Acid Shop, Bhuthanagudi 1st Cross, Bhadravathi
Shimoga Distt.Karnataka-577301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 390

F.No. N-11013/1730/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vijaykumar S Gunjal, **Advocate**
Sh. Shridhar S Gunjal
Flat No.6, Green Castle Apartment Angol Road,
Near Gadgil Bus Stop, Belgaum Karnataka-
590006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 391

F.No. N-11013/1731/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Goroshi Shankar, **Advocate**
Sh. Basappa
At/Post.Kalloli Tal.Gokak Distt.Belgaum
Karnataka-591224

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 392

F.No. N-11013/1732/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.J.Sathisha, **Advocate**
Sh. K.B.Javaregowda
#13, MIG-2, Group-4, KHB Colony Belavadi
Poste Hootagally Mysore-18 Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 393

F.No. N-11013/1733/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bidaralli Nagaraj Basappa, **Advocate**
Sh. Basappa Veerabhadrappe Bidaralli
No.318 Bhavani Arcade Ncm hubli
Distt.Dharwad Karnataka-580020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 394

F.No. N-11013/1734/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.M.Kaveendra, **Advocate**
Sh. Lt.C.S.Mandanna
Rakshan Nilaya, Block No-14, Rifile Range,
Madikeri Town, Kodagu Distt.Karantaka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 395

F.No. N-11013/1735/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Santosh Sadashiv Darur, **Advocate**
Sh. Sadashiv Ishwar Darur
Siddharth Nagar, Bus Stand Road, Athani,
Tq.Athani Distt.Belgaum Karantaka-591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 396

F.No. N-11013/1736/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ruby.K.Jose, **Advocate**
Sh. Biju George
No.15, 1st 'A' Cross, 2nd Block Vishwapriya
Nagara begur Bangalore Karnataka-560068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 397

F.No. N-11013/1737/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prasad Kumar Rai P., **Advocate**
Sh. Monappa Rai
Manushree House, Ajjbetu, Bantwal Mooda
Village, Jodumarga Post, Bantwal Taluk
D.K.Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 398

F.No. N-11013/1738/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Asha Prasad Rai, **Advocate**
Sh. Prasad Kumar Rai P.
Manushree House, Ajjbetu, Bantwal Mooda
Village, Jodumarga Post, Bantwal Taluk
D.K.Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 399

F.No. N-11013/1739/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.V.Govindappa, **Advocate**
Sh. Lt.Venkataswamy
85/3, 3rd Main Road, 17th Cross, Bank of
Borada Colony, J.P.Nagar 7th Phase, Bangalore
Karnataka-560078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 400

F.No. N-11013/1740/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sikandar.M.Sangreshkopp, **Advocate**
Sh. Mahaboobsab.M.Sangreshkopp
Diviatgri-Oni Tq.Saundatti Distt.Belgaum
Karnataka-591126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 401

F.No. N-11013/1741/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mallika G.V., Advocate
Sh. Gundappa
Inchara H.No.109-C, 6th Cross Girinagar, land
Links Township, Derebail-Konchady, Mangalore
Karnataka-575008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 402

F.No. N-11013/1742/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. L.B.Anasuyamma, **Advocate**
Sh. Lt.L.N.Basappa
No.Old.224/4, New B-48/5, Bahubalinagar,
Jalahalli, Bangalore Karnataka-560013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 403

F.No. N-11013/1743/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Raghunath Rao, **Advocate**
Sh. K.Y.Rama Rao
No.297, 4th Main, 2nd Cross, 1st Stage, 1st
Phase, Manjunathanagar, Rajajinagar Bangalore
Karnataka-560010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 404

F.No. N-11013/1744/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Nagaraj, **Advocate**
Sh. V.Munidev Rao
No.102 Shivambara Ground Floor Behind
St.John;s School Mariyannapalya, Hebbal
Bangalore Karnataka-560024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 405

F.No. N-11013/1745/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Peethambaran, **Advocate**
Sh. A.Krishnan
201, F2, No.56 Harmony, Sundar Nagar 2nd
Cross, Opp.to Ramaiah Kalyana Mantapa, Gokula
Bangalore Karnataka-560054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 406

F.No. N-11013/1746/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jayanthi.A., **Advocate**
Sh. Lt.Sesappa Gowda
D.No.1-18-3(1), Near S.N.Temple Road, Maroli
Kulshekar Post, Mangalore Taluk
D.K.Distt.Karnataka-575005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 407

F.No. N-11013/1747/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Anant Kulkarni, **Advocate**
Sh. Lt.Bandurao
No.3889/A, 9th Cross, 2nd Main, Gayathrinagar,
Rajajinagar II Stage, Bangalore Karnataka-
560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 408

F.No. N-11013/1748/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.S.Venkatesha, **Advocate**
Sh. T.R.Siddarama Naika
Door No.C/641/3, Nayaka Street, Terakanambi
Gudlupet Taluk, Chamarajanagar
Distt.Karnataka-571123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 409

F.No. N-11013/1749/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Benedicta Violet Lawrence Gaga, **Advocate**
Sh. Francis D Souza
Violet H.No.13-1-31, LBS Road, Ajjarakad, Udupi
Taluk & Distt. Karnataka-576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 410

F.No. N-11013/1750/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ganesh Kumar .K, Advocate
Sh. G.Gopal Shetty
Sowrabha Kote-Kandiga Kote Village Katapady
Post Udupi Taluk & Distt. Karantaka-574105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 411

F.No. N-11013/1751/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.R.Thulasikrishna, **Advocate**
Sh. S.P.Ramaiah
835, Rashmi Nilaya Ground Floor, 8th Main
4th Stage, bemaal Layout, Rajarajeshwar Nagar,
Bangalore Karnataka-560098

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 412

F.No. N-11013/1752/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.V.Premakumari, **Advocate**
Sh. S.R.Thulasikrishna
25, D.M.Chamber, 3rd Stage Rajarajeshwari
Nagar, Bangalore Karnataka-560098

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 413

F.No. N-11013/1753/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.S.Kashiappa, **Advocate**
Sh. M.A.Somaiah
Lavi Law Chamber, Panchayath Building, Market
Road, Gonikoppal, Coorg Distt. Karnataka-
571213

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 414

F.No. N-11013/1754/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Somashekarappa B.Honnaraddi, **Advocate**
Sh. Basavalingappa Honnaraddi
Ganesh Colony, Nekar Nagar, Old Hubli
Karnataka-580024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 415

F.No. N-11013/1755/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nadagoundar Basavraj, **Advocate**
Sh. Nadagoundar Amarappa
House No.162, 9th Cross, KHB Colony,
Muddebihal, Tq. Distt. Bijapur Karantaka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 416

F.No. N-11013/1756/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shivappa Lotageri, **Advocate**
Sh. Halleppa Lotageri
Mallikarjun Krupa, Vidya Nagar Behand
J.C.School Muddebihal Distt.Bijapur Karnataka-
586212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 417

F.No. N-11013/1757/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Meti Laxman, **Advocate**
Sh. Meti.Sanganabasappa
Sangameshwar Nagar Near Revansiddeshwar
High School Muddebihal Tq.Muddebihal
Distt.Bijapur Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 418

F.No. N-11013/1758/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.M.Usha, **Advocate**
Sh. S.M.Umpathy
No.68, 2nd Cross Venugopal Nagar Near
Rockline Studio Nagasandra Post
Doddabidarakallu Bangalore Karnataka-560073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 419

F.No. N-11013/1759/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sajjan Mallappa, **Advocate**
Sh. Basappa Sajjan
Veerabhadreshawar Nilaya Shanti Colony,
Opp.Rural Police Station Koppal Distt.Karnataka-
583231

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 420

F.No. N-11013/1760/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Saraswathi.J, **Advocate**
Sh. Krishnamurthy
Hura Village & Post Hullahalli Hobli, Nanjanagud
Taluk Mysore Distt.Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 421

F.No. N-11013/1761/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Amrutha Sindhu.S, **Advocate**
Sh. Srinidhi.C.R.
Flat No.206, Soundarya Link Apartments, No.1,
link Road, Sheshadripuram Bangalore Karnataka-
560020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 422

F.No. N-11013/1762/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajashree K., **Advocate**
Sh. Lt.Udayachandra D.K.
D.No.2-89/1, Rajashree Behind Karnataka Bank
Derebail Konchady Mangalore
D.K.Distt.Karanataka-575008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 423

F.No. N-11013/1763/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Uma.V., Advocate
Sh. Narayana Holla V.
Kripadhama Thuppekallu Arkula Village
Farangipet Post Mangalore Taluk Karnataka-
574143

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 424

F.No. N-11013/1764/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Parvathamma, **Advocate**
Sh. Lt.Lingappa
PLD bank Road, K.R.Extension, Madhugiri
(Rural) Tumkur Distt. Karnataka-572132

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 425

F.No. N-11013/1765/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahammadrafi.Belagatti, **Advocate**
Sh. Navabsab
Near Lower Primer School Kote Bhag-II
Basaveswar Nagar Mundargi Distt.Gadag In
Karnataka-582118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 426

F.No. N-11013/1766/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Jayalaxmi K.P., **Advocate**
Sh. Sheenappa Y.P.
Padmashree Poovaniguthu Uliyargoli Village,
Kaup Post, Udupi Taluk & Distt. Karnataka-
574106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 427

F.No. N-11013/1767/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Magadum Siddappa Gurupadappa, **Advocate**
Sh. Gurupadappa
CTS No.1845/A-1 Bhoj Galli, Shahapur-Belgaum
Karnataka-590003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 428

F.No. N-11013/1768/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shyama Sundara B., **Advocate**
Sh. Darayya Nairy
Khusi Near Aghoreshwara Temple, Chithrapady
Village, Saligrama Post Udupi Taluk &
Distt.Karnataka-576225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 429

F.No. N-11013/1769/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kushalappa K., **Advocate**
Sh. Lt.Angara Moolya
Room No.2, 1st Floor, nasik B.H.Bangera Sabha
Bhavan, Old Kent Road, Via Police Line, Behind
RTO Mangalore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 430

F.No. N-11013/1770/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravindra Kumar B., **Advocate**
Sh. Lt.Narayana Sapalya B.
D-4, 2nd Floor, Polymar House, Nellikai Road,
Manglore Karnataka-575001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 431

F.No. N-11013/1771/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramakrishna A., **Advocate**
Sh. A.Honnappa
Amai house Ubaradka Mithoor Village & Post
Sullia Taluk D.K.Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 432

F.No. N-11013/1772/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Javid Mohammed-Hanif Mulla, **Advocate**
Sh. Mohammed-Hanif Hussainsab Mulla
H.No.1407/2, Baher Galli, Tal. Khanapur, Distt.
Belgavi Karnataka-591302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 433

F.No. N-11013/1773/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrashekhar R.Kuri, **Advocate**
Sh. Rayappa Basappa Kuri
Girish Sadan, Siddeshwar Colony Kagwad
Tq.Athani, Dist.Belgaum Karantaka-591223

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 434

F.No. N-11013/1774/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.Rajamohan, **Advocate**
Sh. Pooswamy
No.236, 6th Cross, Bashyam Nagar, Srirampura
Bangalore Karnataka-560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 435

F.No. N-11013/1775/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Siddarajmuragesan.M, Advocate
Sh. Lt.Muragesan
Janaki Apartment, F.NO.14 Nirmal Nagar,
Dharwad Karnataka-580003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 436

F.No. N-11013/1776/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shashidhar Demashetti, **Advocate**
Sh. Veerappa S.Demashetti
Laxmi Extension At/Post Gokak Distt.Belgaum
Karnataka-591307

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 437

F.No. N-11013/1777/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prasad.P.Suvarna, **Advocate**
Sh. Prakash.V.Suvarna
Doolabettu House, Pervaje, Karkala Kasba
Village, Karkala Taluk Udupi Distt.Karnataka-
574104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 438

F.No. N-11013/1778/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ananda Ramakrishnarao.K, **Advocate**
Sh. Lt.Ramakrishna Rao
1-54, Paniyadi Post Kunjibettu Udupi Karnataka-
576102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 439

F.No. N-11013/1779/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sharitha, **Advocate**
Sh. Lt.Sh.Panduranga Shettigar
Pranathi Nilaya, Beejady Village, Koteshwara
Post, Kundapura Taluk Udipi Distt. Karnataka-
576222

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 440

F.No. N-11013/1780/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Yashodha, **Advocate**
Sh. Shankar S.
Baagina near Hanuman Temple Baddakatte
Bantwal Kasaba Village Bantwal Taluk
D.K.Karnataka-574211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 441

F.No. N-11013/1781/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahendrakumar, **Advocate**
Sh. Veerbhadrappa Molagi
Plot No.55, Bhagyavanti Nagar, New Jewargi
Road, Gulbarga Karnataka-585102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 442

F.No. N-11013/1782/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.M.Ramesh, **Advocate**
Sh. Mariyappa
No.2408,4th Cross Gandhinagara, Mandya City
Karnataka-571401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 443

F.No. N-11013/1783/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.B.Chandra, **Advocate**
Sh. Lt.Boraiah
No.381, 1st Cross, Kuvempunagara Mandya City
Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 444

F.No. N-11013/1784/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dayanad Prabhu Gudaj, **Advocate**
Sh. Prabhu Yamanappa Gudaj
H.No.122, Bright Home,
Mallapur.P.G.Ghataprabha Taluk Gokak
Distt.Belgaum Karnataka-591306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 445

F.No. N-11013/1785/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. U.Suresh, **Advocate**
Sh. K.S.Shivaram Bhat
Ashirwada Housing Borad Society Road,
Lakshmisha Nagara Kadur Town Kadur Taluk
Chickmagalore Distt.Karnataka-5775448

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 446

F.No. N-11013/1786/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravindra Gowda .K.S., Advocate
Sh. Lt.K.G.Shanmukhappa Gowda
No.222, 4th Main 11th Cross Bank Colony
Bogadi Mysore Karnataka-570026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 447

F.No. N-11013/1787/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. V.M.Byrareddy, **Advocate**
Sh. Muddappa
Vontoor Village Bashettahalli hobli & Post
Shidlagatta Taluk Chikkaballapur Distt.
Karnataka-562105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 448

F.No. N-11013/1788/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Chandramouly, **Advocate**
Sh. Ramachandraiah
No.204 (73), 3rd Cross,8th Main, NGEF East
Layout Sdananda Nagar Indiranagar Post
Bangalore Karnataka-560038

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 449

F.No. N-11013/1789/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Umamaheswary.M.N., **Advocate**
Sh. Nijaguna Aradhya
Fort Street, Maddur Karnataka-571428

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 450

F.No. N-11013/1790/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.K.Srinivas, **Advocate**
Sh. Bhava Rao
Koppar Tq.Devadurga Karnataka-584111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 451

F.No. N-11013/1791/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Manjappa T.G., Advocate
Sh. Siddappa T.G.
#693/7, 1st Main, 1st Cross, Vijaya Dental Road,
Nittuvalli New Extn. Davangere Karnataka-
577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 452

F.No. N-11013/1792/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ashok Kumar Anvekar, **Advocate**
Sh. Venkataramana
Yallapur Oni, Kulkarni Galli, Hubli
Dist.Dharwad Karnataka-580020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 453

F.No. N-11013/1793/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gudageri Manunath, **Advocate**
Sh. Shivappa Gudageri
No.46, Akshaya Colony, 1st Phase, Vidyanagar
Hubli Dist.Dharwad Karnataka-580021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 454

F.No. N-11013/1794/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chidanand Murigeppa Sambhoji, **Advocate**
Sh. Murigeppa Shivappa Sambhoji
Kumbar Galli, Athani Ta.Athani Distt.Belgaum
Karnataka-591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 455

F.No. N-11013/1795/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Abiramavalli.S, **Advocate**
Sh. Lt.Singaravelu
No.210, 2nd C Cross, Ramaiah Layout,
Kacharakanahalli, St. Thomas Town Post
Bangalore Karnataka-560084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 456

F.No. N-11013/1796/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.Seshagiri, **Advocate**
Sh. Lt.Sh.M.Balakrishnan
No.9, 1st Cross Obalreddy Layout, Ramurthy
Nagar Main Road, Dodda Banasawadi, Bangalore
Karnataka-560043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 457

F.No. N-11013/1797/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Onkarappa N.R., Advocate
Sh. Revappa
No.3586/C 1st Cross, 1st Main Gayathri Nagar,
Near Rama Mandira Bangalore Karnataka-
560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 458

F.No. N-11013/1798/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Pramila, **Advocate**
Sh. Lt.M.Rangaswamy
Shop No.27, 8th Cross, 6th Main Rudra
Muniyappa Road Sampangirama Nagar
Bangalore Karnataka-560027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 459

F.No. N-11013/1799/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.B.Sadyojath, **Advocate**
Sh. Chandrashekharaiiah
No.170, Ground Floor, 5th Cross, R.H.B.Colony
Mahadevapura (P) White field Road Bangalore-
560048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 460

F.No. N-11013/1800/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Sheshadri, **Advocate**
Sh. M.K.Subbarao
No.37, Lakshmi Krupa, 4th Cross, Sampige Road,
Malleshwaram, Bangalore Karnataka-560003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 461

F.No. N-11013/1801/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Devika Kumari A., **Advocate**
Sh. Sadashiva Bhat.A.
No.F-5, 1st Floor 5th Cross Sai Madhura
Swarnima, Venkatadri Layout Panduranganagar
Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 462

F.No. N-11013/1802/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.B.Gangaraja, **Advocate**
Sh. Chikkayelappa
Basavanahalli Nelamangala Taluk Bangalore
Rural Distt.Karnataka-562123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 463

F.No. N-11013/1803/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Deshmanya Kailash Bahubali, **Advocate**
Sh. Bahubali
H.No.11-1400/7 On Plot No.41 Sneha Sadan
Old Ghatge Layout Behind Siddharth Nagar MSK
Mill Area Gulbarga Hirapur Post Karnataka-
585103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 464

F.No. N-11013/1804/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.M.Gururaja, **Advocate**
Sh. H.S.Mallesiah
Basaveshwara Nagar, Huliur, Chikkanaykana
Halli Taluk , Tumkur Distt.Karnataka-572218

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 465

F.No. N-11013/1805/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Anand Marthand Jakanpur, **Advocate**
Sh. Marthand G.Jakanur
T.B.Hospital Quarters No.3, Near Dist. Civil
Hospital Bijapur Karnataka-586101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 466

F.No. N-11013/1806/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Sarojanmma, **Advocate**
Sh. Lt.Siddaiah
LIG-68, Sridevi Nilaya New Kantharaj Urs
Road, Kuvempunagar Mysore Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 467

F.No. N-11013/1807/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Pradeep Kumar D.P., **Advocate**
Sh. Parthasarthi
#31 2nd A Cross KHB Layout Sathnoor Road
Channapatna Karnataka-562160

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 468

F.No. N-11013/1808/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Arshad Ahamed Balur, **Advocate**
Sh. Mahammed Swaleha Balur
Kumbar Street, At.Akki-Alur Tq.Hangal
Distt.Haveri Karnataka-581102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 469

F.No. N-11013/1809/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Swathi Kiran M.D., Advocate
Sh. Dasappa Gowda M
Jayaram K.T. Kayara, Kavinaamole House Bellare
Post & Village Sullia Taluk D.K.Distt.Karnataka-
574212

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 470

F.No. N-11013/1810/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hassan Bava K., **Advocate**
Sh. K.Kuttyami Alias Puthukunhi
Hafeefa Manzil, Mahin Haji Road Kuntpuni,
Hidayat Nagar Uppala Karnataka-671322

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 471

F.No. N-11013/1811/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gangadharajah.M, Advocate
Sh. Mariyappa
#120, 16th Ward Weavers Colony Nelamangala
Bangalore Rural Distt. Karnataka-562123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 472

F.No. N-11013/1812/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.G.Padmanabha Rao, **Advocate**
Sh. Lt.H.N.Gururaja Rao
Apt. F-2, Rashmi Enclave, No.61/5, 22 Main,
Raghavendra Layout, Padmanabhanagar
Bangalore Karnataka-560070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 473

F.No. N-11013/1813/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sri.P.Umesha, **Advocate**
Sh. Lt.Sri.M.Pillappa
No.12, 6th Cross, Near Shanimahatma Temple,
Devasandra K.R.Puram Bangalore Karnataka-
560036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 474

F.No. N-11013/1814/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.N.Hemalatha, **Advocate**
Sh. D.Siddarammegowda
36, 1st Main Road, Kumbara Koppal, Mysore
Karnataka-570016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 475

F.No. N-11013/1815/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kollur Venkatesh, **Advocate**
Sh. Desai
Mundargi Tq & Dist.Yadgiri Karnataka-585202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 476

F.No. N-11013/1816/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajshree S.Patil, **Advocate**
Sh. Shvangouda.L.Patil
H.No.34, Shiva- Shakti Nilay Near KEB Counter,
Shanti Nagar Gulbarga Karnataka-585103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.214 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 477

F.No. N-11013/1817/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nadagouda Madhulingaraj Sadashivrao, **Advocate**
Sh. Sadashivrao Nadagouda
Laxmi Nagar Near Petrol Pump, Raichur Road
Linga Road Lingasugar Karnataka-584124

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 478

F.No. N-11013/1818/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Lalitha, **Advocate**
Sh. Lt.Mahalinga Naik
Durga Nilaya C.S.Road Kundapura Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 479

F.No. N-11013/1819/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shivarama Maniyani M, **Advocate**
Sh. Lt.Narayan Maniyani
Door No.7-104/3 (3) Chinmay Dhama Near
Guthu, Kankanady Mahalingeshwara Temple,
Ujjody, Kankanady, Mangalore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 480

F.No. N-11013/1820/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajendrakumar.K.M., Advocate
Sh. Melegowda
134, Kuppegala, Yadakola Post, Varuna Hobli,
Mysore Taluk, Mysuru Distt. Karnataka-570010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 481

F.No. N-11013/1821/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sathisha, **Advocate**
Sh. B.Uggappa Poojary
Mithabail House, Jodumarga Post, Bantwal Taluk
Karnataka-574219

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 482

F.No. N-11013/1822/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Gangadhara K.M., **Advocate**
Sh. Lt.K.R.Mahalinga Acharya
Shantha Nivas Karmar, Padil, Mangalore
D.K.Distt. Karnataka-575007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 483

F.No. N-11013/1823/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Puttaraju.P., Advocate
Sh. Lt.Puttaiah
Gollahalli (V) Bidadi Post, Bidadi Hobli
Ramangara Taluk, Ramanagara Distt. Karnataka-
562109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 484

F.No. N-11013/1824/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Renuka.C, **Advocate**
Sh. Sachidananda.S.
211, 5th Main Road, Hampinagara
R.P.C.Layout Bangalore Karnataka-560104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 485

F.No. N-11013/1825/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Satheesha.R, **Advocate**
Sh. M.C.Ramakrishna
No.700, 8th Main, 8th C Cross, RPC Layout,
Vijaynagar Bangalore Karnataka-40

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 486

F.No. N-11013/1826/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Vishwaradhya, **Advocate**
Sh. Lt.Somaradhya
47/C, Gowri Nilaya, 9th Cross, I Block
Ramakrishna Nagara Mysuru Karnataka-570022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 487

F.No. N-11013/1827/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Veena.G., **Advocate**
Sh. Mahesha.J.
101, MIG-1, 1st Cors, Group-IV,
K.H.B.Hootagalli, Mysore Karntaka-570018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 488

F.No. N-11013/1828/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahabala Shetty K., Advocate
Sh. Vishwanatha Shetty K.B.
Opp.Traffic Police Station Main Road, Puttur
D.K.Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 489

F.No. N-11013/1829/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sowmini Unnikrishnan, **Advocate**
Sh. Unnikrishnan
No.46/1, 1st Cross, Marappa Garden, Benson
Town Post, Bangalore Karnataka-560046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 490

F.No. N-11013/1830/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vinodhara Poojary, **Advocate**
Sh. Lt.Somayya Poojary
Archana Kripa, Thallada Bail Kolambe Post &
Village Mangalore Taluk D.K.Distt.Karnataka-
574142

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 491

F.No. N-11013/1831/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ningappa Sanatamma Mukanavar, **Advocate**
Sh. Sanatamma N.Mukanavar
At/Po.Gutaguddi, Tq. Hukkeri Dist.Belgaum
Karnataka-590001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 492

F.No. N-11013/1832/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sharanbasavraj, **Advocate**
Sh. Basanagouda
At.Post Valaballary Sindhanoor Raichur Distt.
Karnataka-584128

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 493

F.No. N-11013/1833/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Rekha, Advocate
Sh. M.Balachandra
Chethana Nagara, Kumpala, Someshwara Village,
Mangalore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 494

F.No. N-11013/1834/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bharathi.A., **Advocate**
Sh. Annu Poojary
Thota House Padnoor Village Padnoor Post Puttur
Taluk D.K.Distt. Karnataka-574201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 495

F.No. N-11013/1835/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.Hanumantharaju, **Advocate**
Sh. Bylanjanappa
Kengal Kempohalli Billanakote Post, Sompura
Hobli, Nelamangala Taluk Bangalore Rural Distt.
Karnataka-562111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 496

F.No. N-11013/1836/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sangamesh Houde, **Advocate**
Sh. Shivalingappa Houde
At.Post Gacchinkatti Colony, Blde Road, Vijaypur,
Distt. Vijaypur Karnataka-586103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 497

F.No. N-11013/1837/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Tamlin Rani, **Advocate**
Sh. S.Basavanna
D.No.66, Mangala Nilaya, Behind Varthakar
Bhavan, Pillai layout, Chamarnagar
Distt.Karnataka-571313

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 498

F.No. N-11013/1838/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. V.K.Swarupa, **Advocate**
Sh. A.S.Venkatesh
Door No.101, 5th Ward, Subhash Nagar, K.R.Pet
Town, K.R.Pet Taluk, Mandya Distt.Karnataka-
571426

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 499

F.No. N-11013/1839/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajanna.S.M., **Advocate**
Sh. Lt.Muniswamy
Sai Nilaya, # 13/16, 3rd Main Road, Muniyappa
Garden layout, K.R.Puram, Bengaluru Karnataka-
560036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 500

F.No. N-11013/1840/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ambika.S., **Advocate**
Sh. Lt.S.Batyappa Gowda
No.234/51, 6th Main 4th Cross, Gokula,
Bangalore Karnataka-560054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 501

F.No. N-11013/1841/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Siva Kumara.M.N., Advocate
Sh. Nandeeshwarappa.B.P.
No.18, Ground Floor 7th Main KHM Block
Ganganagar R.T.Nagar Post Bengaluru
Karnataka-560021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 502

F.No. N-11013/1842/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Narasimha Bhat.K, **Advocate**
Sh. Lt.K.Venkatramana Bhat
Kaje House Manchi Post, Banteal Taluk
Karnataka-574323

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 503

F.No. N-11013/1843/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ahamad J., Advocate
Sh. Bava
H.No.14/81, T.C. Road, Ullal Halekote,
Thokkottu, Mlore Dakshina Kannada
Distt.Karnataka-575020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 504

F.No. N-11013/1844/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Surendra D.S., **Advocate**
Sh. D.Some Gowda
Nischith Nilaya Mahanthina Mutt Road,
Megalapet Mudigere Chikmagalur
Distt.Karnataka-577132

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 505

F.No. N-11013/1845/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Tanvashi Shidaray Paragonda, **Advocate**
Sh. Tanvashi Paragonda Shivamurti
Sadashiv Krupa Building Vikrampur, Athani
Distt.Belagavi Karnataka-591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 506

F.No. N-11013/1846/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sudha S.M., **Advocate**
Sh. M.C.Poovaiah
#338, 1st D Cross, 8th Block Koramangala,
Bangalore Karnataka-560095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 507

F.No. N-11013/1847/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mohd.Ismail, **Advocate**
Sh. Khaja Naik
Near Mustafa masjid PWD Camp Post.Manvi
Karanataka-584123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 508

F.No. N-11013/1848/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Zahid Hussain, **Advocate**
Sh. U.M.Kunhi
2nd Floor, Pioneer Complex, Nellikai Road,
Mangalore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 509

F.No. N-11013/1849/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Krishna, **Advocate**
Sh. A.Rosaiah
No.17,1 & 3rd Block East, KHB of Jamnagar
Bangalore Karnataka-560011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 510

F.No. N-11013/1850/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Biradar Vijayalaxmi Ramango, **Advocate**
Sh. Sanjeev Mane
C/o.S.K.Dyavanal, Opp.Raghavendra Math, Near
New Distt.Court Bagalkot Road, Vijayapur
Karnataka-586109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 511

F.No. N-11013/1851/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rajshekhar S.Shilpi, **Advocate**
Sh. Shankreppa Shilpi
Lumbini Niwas, Butnal, Post Kattisangavi Tq.
Jewargi Dist.Gulbarga Karnataka-585310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 512

F.No. N-11013/1852/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.K.T.Malini, **Advocate**
Sh. K.B.Gopal
4th Cross, Indira Badavane Gurupura,
Vidyanagar Post Shimoga Karnataka-577203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 513

F.No. N-11013/1853/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh Karkera Ullal, **Advocate**
Sh. Sanjeeva Suvarna
Flat No.C-3, 3rd Floor Vaishali Apartment, 5th
Cross, Gandhi Nagar Mannagudda Mangalore
Karnataka-575003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 514

F.No. N-11013/1854/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. D.A.Anil lakshmi Narayan, **Advocate**
Sh. Arasappa
C-23, 19th Cross, 7th Main Opp.to Church BTH
2nd Stage, Bangalore Karnataka-560076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 515

F.No. N-11013/1855/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Harisha G., **Advocate**
Sh. Lt.Giri Gowda
No.58, 1st Main 2nd Cross, Raghava Nagar NTY
Layout, Mysore Road Bangalore Karnataka-
560026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 516

F.No. N-11013/1856/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sanjeeva Siddappa Naganuri, **Advocate**
Sh. Siddappa Kadappa Naganuri
Near Laxmi Temple, Shiragaon Tq. Hukkeri
Distt.Belagavi Karnataka-591309

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 517

F.No. N-11013/1857/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kishwar Hussain M.S., **Advocate**
Sh. Subhan Saheb
No.31/1, Cockburn Road, Bangalore Karnataka-
560051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 518

F.No. N-11013/1858/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Layak Ali, **Advocate**
Sh. Abdul Wajeed
No.31, 6th Main Road, Pillappa Block,
Ganganagar, RT Nagar Post Bangalore
Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 519

F.No. N-11013/1859/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Geethanjali R., **Advocate**
Sh. K.Dayanand
No.16/8, 10th Cross Swimming Pool Extension
Malleswaram Bangalore Karnataka-560003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 520

F.No. N-11013/1860/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vidya.Selvamony, **Advocate**
Sh. M.Girish
Palazhi No.10, 8th Street, Bank Avenue Babu
Sahib Palya Kalyan Nagar Bangalore Karnataka-
560043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 521

F.No. N-11013/1861/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. C.Sasikala, **Advocate**
Sh. Subramani.V
No.2/2 Sreerama Nilaya, Justice Bheemaiah
layout Diesel Shed Road K.R.Puram Bangalore
Karnataka-560036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 522

F.No. N-11013/1862/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Pradeep Kumar Shetty, **Advocate**
Sh. K.Rajeeva Shetty
Shivani Salvady Post Kalavara village Kundapura
Taluk Udupi Distt.Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 523

F.No. N-11013/1863/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vidyalaxmi, **Advocate**
Sh. Eshwar Suvarna
Ashrith Kajaraguthu Anjar Village Hiriadka Post
Udupi Taluk & Distt. Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 524

F.No. N-11013/1864/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Basavaraja, **Advocate**
Sh. Hanumantha
No.37, 3rd A Cross Seethappa Layout
Manorayana Palya R.T.Nagar Post Bangalore
Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 525

F.No. N-11013/1865/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.J.Vijayalak Shmamma, **Advocate**
Sh. Kemparaju S.D.
Anugraha Valmiki Nagara 6th Cross Tumkur
Karnataka-572103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 526

F.No. N-11013/1866/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahagundappa. Danappa Kiragi, Advocate
Sh. Danappa.Gundappa Kiragi
H.No.225 Killaoni Kerur, Taluk Badami Distt.
Bagalkot Distt. Karnataka-5872006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 527

F.No. N-11013/1867/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. T.S.Tekoji Rao, **Advocate**
Sh. T.R.Siddoji Rao
Tadasa, Agarada Halli Post, Bhadravathi Taluka
Shimoga Distt. Karnataka-577227

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 528

F.No. N-11013/1868/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Rupesh Kumar N., Advocate
Sh. Nagaraja.K.
23, Shiva Krupa Near M.S.R. College Mathikere
Bangalore Karnataka-560054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 529

F.No. N-11013/1869/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramanna Gowda B., **Advocate**
Sh. Yelyanna Gowda
II nd Floor, Laxshmi Complex, Main Road
Uppinangady Puttur Taluk D.K.Distt. Karnataka-
574241

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 530

F.No. N-11013/1870/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Parameshwara Prasanna B, **Advocate**
Sh. Govinda Bhat B.
Srivishnu Nilaya, Sampya House, Aryapu Village
Puttur Taluk Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 531

F.No. N-11013/1871/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Srinivsa Murthy.S., **Advocate**
Sh. Subba Naik D.
59, Uppanahally, Devarasanahally Post,
Nanjangud Taluk Mysuru Distt.Karnataka-
571301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 532

F.No. N-11013/1872/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Deepa, **Advocate**
Sh. M.Mallikarjuna
198/A, I Main, nandini Nilaya II Floor Bapuji
Nagar, Mysuru Road Bengaluru Karnataka-
560026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 533

F.No. N-11013/1873/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrakala, **Advocate**
Sh. P.Hanumaiah
No.293, 6th Cross Indiranagar Rajajinagar West
of Chord Road, Bengaluru Karntaka-560010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 534

F.No. N-11013/1874/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Lakshmesh B.H., **Advocate**
Sh. Lt.P.Hanumanthaiah
#729/A, Saptagiri Enterprise Adarshanagar
Arasinakunte Nelamangala Taluk Karnataka-
562123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 535

F.No. N-11013/1875/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ashraf.K.Agnady, **Advocate**
Sh. Aboobakkar.K.A.
P.B.Complex Near Police Station Uppinangady
Puttur D.K.Distt.Karnataka-574241

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 536

F.No. N-11013/1876/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Noushad .K.M, **Advocate**
Sh. Mohammad K.
Mahalasa Complex Opp. Shenoy Hospital
Uppinangady Puttur D.K.Distt.Karnataka-
574241

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 537

F.No. N-11013/1877/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.K.Narayana, **Advocate**
Sh. C.S.Krishnamurthy
Bommanakatte municipal Ward No.1,
Vinobanagara Post, Shimoga City/
Distt.karnataka-577204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 538

F.No. N-11013/1878/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Anuradha.D., **Advocate**
Sh. Dayananda B.M
No.1005, Sai Krupa AGB layout, Hesaraghatta
Main Road Bangalore Karnataka-560090

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 539

F.No. N-11013/1879/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vani.G.K, **Advocate**
Sh. G.S.Keshava Murthy
No.23 F-2, 4th Model House Street Basavanagudi
Bengaluru Karnataka-560004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 540

F.No. N-11013/1880/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mallikarjunayya M.Hiremath, **Advocate**
Sh. Marulayya
Okkalegeri Gadag karnataka-582101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 541

F.No. N-11013/1881/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shailaja, **Advocate**
Sh. Irappa Ningappa Tigadi
H.No.LIG 78, Mahantesh Nagar, Belgaum
Karnataka-590016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 542

F.No. N-11013/1882/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Manjula N.A., **Advocate**
Sh. U.Nonayya Amin
Bhramarambika Urwa Kampa Mangalore
Karnataka-575006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 543

F.No. N-11013/1883/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chingappa.O.S., **Advocate**
Sh. Subbaiah.O.G
Vigneshwara karthik Road Subramanyanagar
Modikeri Kodagu Distt.Karnataka-571201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 544

F.No. N-11013/1884/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shanthi Prasad Jain, **Advocate**
Sh. Dharmapal Jain
C/o Vardhaman Vidyarthi Nilaya 5th Parallel
Road, JPN Road Near Ganesh Temple, Durgigudi
Shimoga Karnataka-577201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 545

F.No. N-11013/1885/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravikumar.N., Advocate
Sh. Nagaraju
4821/2, Neelakanta Nagar Nanjanagud
Mysore Karnataka-571301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 546

F.No. N-11013/1886/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prasad.Shetty.K.B, **Advocate**
Sh. K.Balakrishna Shetty
No.5/7, Anna Swamy Mudliar Road, Bangalore
Karnataka-560047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 547

F.No. N-11013/1887/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Renuka Devi Deshpande, **Advocate**
Sh. Lt.D.Shamrao
No.804, 61st Cross, 5th Block Near Bashyam
Circle Rajajinagar Bangalore Karnataka-560010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 548

F.No. N-11013/1888/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.S.Guruprasad, **Advocate**
Sh. P.K.Shanthamallappa
D.No.55. Padaguru village & Post, Therakananbi
Hobli Gundlupet Taluk Chamarajanagar
Distt.Karnataka-586127

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 549

F.No. N-11013/1889/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.Ramachandra Bhandarkar, **Advocate**
Sh. Lt.P.Baburaya Bhandarkar
Manasa Apartment, Flat No.2, Old Post Office
Road, Koladapete Udipi Karnataka-576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 550

F.No. N-11013/1890/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.Lakshmi Kantha Reddy, **Advocate**
Sh. M.Thippaiah Reddy
1st Corss, V.P.Extension, Near Maruthi Gas
Service Chitradurga City & Distt. Karnataka-
577501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 551

F.No. N-11013/1891/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.S.Manjula, **Advocate**
Sh. Sidde Gowda
22, Kanchanahalli Village, Bannur Post Sosale
Hobli, T.Narasipura Taluk Mysore
Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 552

F.No. N-11013/1892/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Smt. K.Shobha, **Advocate**
Sh. Lt.K.Kempaiah
34/3, Sri Byravakrupa Nilaya, New
Sriramamandira Road, 4th Cross, Gandhinagar
Mysore Karnataka-570007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 553

F.No. N-11013/1893/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.Viswanatha, **Advocate**
Sh. Lt.S.K.Raju
109, 1st Stage, Gayathripuram Mysore
Karnataka-570011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 554

F.No. N-11013/1894/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Maranabasari Shreekanth Basavraju, **Advocate**
Sh. Maranabasari Basavraj
At.Post Sudi,Tq.Ron Distt.Gadag Karnataka-
582211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 555

F.No. N-11013/1895/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sharanabasappa Chitali, **Advocate**
Sh. Shivalingappa Chitali
Flat No.1-32/A-23, 1st Floor Subedar Complex,
Near Govt. Press Court Road, Gulbarga
Karnataka-585102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 556

F.No. N-11013/1896/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shah Shardul, **Advocate**
Sh. Lt. Jawaharlal
Flat No.4, CCG No.1-32/A23, 1st Floor Subedar
Complex, Near Distt.Court Station Area New
Printing Press Kalaburagi Karnataka-585102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 557

F.No. N-11013/1897/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. M.S.Venugopal, **Advocate**
Sh. Dr.M.H.Shrikantiah
2285 Ground Floor 21st Cross 7th Main
Banashankari II Stage Bangalore Karnataka-
560070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 558

F.No. N-11013/1898/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Balakrishna Shetty K, **Advocate**
Sh. Thejappa Shetty
Kangibettu House Kaluvalli Post & Village Udupi
Taluk & Distt.Karnataka-576215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 559

F.No. N-11013/1899/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Archana B.K., **Advocate**
Sh. Dayananda Gowda T.
Puttur Centre Building 1st Floor Taluk Office
Road Puttur D.K.Distt.Karnataka-574201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 560

F.No. N-11013/1900/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ambreshappa, **Advocate**
Sh. Kallappa
No.93/2, Manjunath Nilaya 8th Main, 3rd Block
Thyagarajnar Bangalore Metropolitan Area
Karnataka-560028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 561

F.No. N-11013/1901/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. R.B.Basavaraj, **Advocate**
Sh. Ramappa
Gurupura 1st Cross Vidyanagara Post Shimoga
Town Karanataka-577201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 562

F.No. N-11013/1902/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kenchappa, **Advocate**
Sh. Nanjappa
No.181, 1st Main (Nanjundeshwara Flour Mill
Road) Bhavaninagara Chennanayakanapalya
Nagasandra (P) Bangalore Karnataka-560073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 564

F.No. N-11013/1904/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Akshaya Thukaram Rao, **Advocate**
Sh. H.Thukaram Rao
Laxmi Kripa Opp.Bus Stand Belthangady Kasaba
& Village Belthanfady Tq D.K.Distt.Karantaka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 565

F.No. N-11013/1905/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Shinde.Ashok Narasing, **Advocate**
Sh. Narasing Rama Shindhe
Nimbalkar Plot Shanti Nagar Athani Karnataka-
591304

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 566

F.No. N-11013/1906/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrs.Vrishali Purnapradna Kulkarni, **Advocate**
Sh. Purnapradna Ranjan Kulkarni
222/C2, Sh.Ganesh Building Near II Railway
Gate Tilakwadi Belgaum Karnataka-590006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 567

F.No. N-11013/1907/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Smt.Rekha D.Hegde, **Advocate**
Sh. Lt.Dinesh Hegde
Sumadeepa Attur Church Road Karkala Kasaba
Village Karkala Karnataka-574104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 568

F.No. N-11013/1908/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Smt.Ranjani Chandrasekar, **Advocate**
Sh. G.Chandrasekar
1D-501, ISRO/DOS Quarters, HMT Post,
Jalahalli Bangalore Karnataka-560013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 569

F.No. N-11013/1909/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.Manjunatha, **Advocate**
Sh. Lt.A.S.Venkatajayappa
924, 28th Main 9th Block Jayanagar Bangalore
Karantaka-560069

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 570

F.No. N-11013/1910/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahamadmubarak Shirahatti, **Advocate**
Sh. Davalmaliksaheb Shirahatti
A.P.M.C.Road, Behind SBI Bank, At.Post
Mahalingpur Tq.Mudhol Distt.Bagalkot
Karnataka-587312

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 571

F.No. N-11013/1911/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Doreswamy K.M., **Advocate**
Sh. Lt.Mahadevashetty
EWS-535, II Stage, Citb, Kuvempunagara
Mysuru Karantaka-570023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 572

F.No. N-11013/1912/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahesha H.M., **Advocate**
Sh. Mahadevaiah
Hole Hundi Village, Kolagala Post, Hampapura
Hobli D.H.Kote Taluk Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 573

F.No. N-11013/1913/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Gopala, **Advocate**
Sh. Shamanna
No.248, Old Madiwala V.P.Road BTM 1st Stage,
Bangalore Karnataka-560009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 574

F.No. N-11013/1914/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vijaya Kumari, **Advocate**
Sh. Venkataramaiah
No.779, 28th Main 4th Cross, B.T.M.Layout 2nd
Stage, 2nd Phase, B.T.M.Layout Bangalore
Karnataka-560071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 575

F.No. N-11013/1915/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dilshad Begum, **Advocate**
Sh. Abdul Rasool
No.104, LIG No.2, Building no.9, Suryanagar,
K.H.B.Chandapur Bangalore Karnataka-560081

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 576

F.No. N-11013/1916/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vishalakshi.M., **Advocate**
Sh. N.Narayanswamy
Om Nilaya, Kashiviswanatha Layout, Sampige
Road, K.R.Puram Bengaluru Karnataka-560036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 577

F.No. N-11013/1917/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Asharani Mada, **Advocate**
Sh. Ananad Naik
Ram B.R.Lane Gurupura Kaikmaba Kinnikambla
Post Mangalore Karnataka-574151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 578

F.No. N-11013/1918/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Deepika, **Advocate**
Sh. Umesh S.Shetty
D.No.8-8/4 (6) Udipana Lord Krishna Estate,
Katla Cross Road Surathkal Mangaluru
Karnataka-575014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 579

F.No. N-11013/1919/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ganesh.S, **Advocate**
Sh. Lt.Shivamallu
17, Triangle Fortune, Near Basaveshwara
Temple Bogadi Mysore Karnataka-570026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 580

F.No. N-11013/1920/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Afzal Ahamed, **Advocate**
Sh. Lt.Sh.M.Abdul Subhan
193, 2nd Cross, 4th Main Road, Viveknagar
Bangalore Karnataka-560047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 581

F.No. N-11013/1921/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.S.Rajesh Babu, **Advocate**
Sh. K.Sannegowda
No.45, 9th Main 5th Cross Jayalaxmipuram
Mysore Karnataka-570012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 582

F.No. N-11013/1922/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Y.V.Shankar, **Advocate**
Sh. Y.R.Venkataramna Reddy
28, Rudramma Nilaya 3rd Floor, 13th Cross,
Kanakanagara, R.T.Nagar Post Bangalore
Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 583

F.No. N-11013/1923/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kabitha.N, **Advocate**
Sh. Lt.Natraju.M.
191, Gundurao Nagar Ooty Road, Mysore
Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 584

F.No. N-11013/1924/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Geetha.S., Advocate
Sh. Sannaiah
128, Arepura Village, Thodavadi Post,
Gundlupet Tq., Chamarajanagar Distt.Karnataka-
571111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 585

F.No. N-11013/1925/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.V.Thimmaiah, **Advocate**
Sh. Lt.Venkataiah
11/B, J Block Sarvagna Road, Kuvempunagar
Mysuru Karnataka-570023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 586

F.No. N-11013/1926/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Prakash.S, Advocate
Sh. Shivappa.S
M/s S.P.Law Associated R.R.Road Arsikere Hassan
Distt.Karnataka-573103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 587

F.No. N-11013/1927/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Kiran M.S., **Advocate**
Sh. M.B.Sadhashiv
Law Associated M.N.Compound B.H.Road
Arsikere Hassan Distt.Karnataka-573103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 588

F.No. N-11013/1928/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrs.Vyshali.K., **Advocate**
Sh. L.Ravindra
No.16, Lakshmi Ranga 2nd D Cross Ramaiah
Layout Kacharakana Halli Bengaluru Karnataka-
560084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 589

F.No. N-11013/1929/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrs. Pushpalatha.C., **Advocate**
Sh. Manjunatha.M.
Chikkadevaiah Allapatna Village maralagala Post
Sriangapatna Taluk Mandya Distt.Karnataka-
571807

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 590

F.No. N-11013/1930/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrs. Kanthalakshmi.R., **Advocate**
Sh. Rangaswamy
No.228, Vishwanidam Post, Muddinapalya Main
Road Muddinapalya Bengaluru North Bengaluru
Karnataka-560091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 591

F.No. N-11013/1931/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.S.Girish Kumar, **Advocate**
Sh. Lt.Sanjeeva Rao
Opp.P.L.D.Bank Post Office Road Pandavapura
Town, Mandya Distt.Karnataka-571434

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 592

F.No. N-11013/1932/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Khanderao.S.Kulkarni, **Advocate**
Sh. Shamrao Kulkarni
H.No.10-10/1, Behind N.V.Kanya School
Brahmpur Kalaburagi Karnataka-585103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 593

F.No. N-11013/1933/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.G.R.Bhavani, **Advocate**
Sh. Lt.G.N.Ramaiah
No.19, Amruth Mahal 1st Cross, 1st Main
M.L.A.Layout R.T.Nagar Bangalore Karnataka-
560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 594

F.No. N-11013/1934/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. A.M.Balaji, Advocate
Sh. A.R.Manjunath
No.169, 6th Cross, Chikkaramaiah Layout Vanasi
@ Jinkethimmanahalli Near Indane Gas
Gowdown Vanasi Main Road K.R.Pura Bangalore
Karnataka-560036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 595

F.No. N-11013/1935/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Malaveeka.P.N, **Advocate**
Sh. Manjunath.S.S
H.No.1, Fern Alpha 1 Appartment, Near I Gate,
7th Corss Jakkasandra Koramangala Bangalore
Karnataka-560034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 596

F.No. N-11013/1936/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sreedevi.S, **Advocate**
Sh. Seenappa
Kagathi Village & Post Chintamani
Tq.Chickballapur Karnataka-563125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 597

F.No. N-11013/1937/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sanjeev Kumar, **Advocate**
Sh. Shantappa Jog
H.No.1-891/89/4-B/18 Vardha Nagar Behind
Sun International Hotel, New Jewargi Road
Kalaburagi Karantaka-585102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 598

F.No. N-11013/1938/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sharanappa, **Advocate**
Sh. Shankarappa Halki
E.W.S.18-20 Housing Board Colony Jewargi
Karnataka-585310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 599

F.No. N-11013/1939/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravi Ranganath Rao Saraf, **Advocate**
Sh. Ranganath Rao Saraf
H.No.1-891/30/12/1, Manik Nilay Srinagar
Colony Jewargi Road, Behind Chittari Saw Millm
Kalaburagi Karnataka-585102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 600

F.No. N-11013/1940/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Venkatesha.M.T., **Advocate**
Sh. Thimmaiah
No.146, III Cross, Kuvempu Road Panathur
Dinne Panathur Bangalore Karnataka-560103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 601

F.No. N-11013/1941/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sudha .H.B., Advocate
Sh. H.Basavaiah
No.302, 7th Main Sapthagir Residential
Appartment-IV Kathrigupe Kathrigupe Bangalore
Karnataka-560085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 602

F.No. N-11013/1942/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh H.N, **Advocate**
Sh. Narasegowda H.N
No.6, Ashwath Nilaya Munisanjeevappa Layout
Jaraganahalli J.P.Nagar Post Bangalore Karntaka-
560078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 603

F.No. N-11013/1943/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Suresh Laxman Kalal, **Advocate**
Sh. Laxman Annappa Kalal
Kanakdas Bad wane 2nd Stage Rambapur Near
Telephone Exchange Office H.No.76, Bijapur
Karnataka-586101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 604

F.No. N-11013/1944/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. P.I.Abdul Rahman, **Advocate**
Sh. Hajee Ismail.P
Door No.21-7, Aladka Po.Panemangalore
Bantwal Taluk D.K.Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 605

F.No. N-11013/1945/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Subashini, **Advocate**
Sh. Lt.P.Adinarayana Swamy
Flat No.402, 3rd Floor, Mathrushree Silver Oak
Apartment Karnasree Layout, Medahalli
Bengaluru Karnataka-560049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 606

F.No. N-11013/1946/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Dhamodaran.D., Advocate
Sh. Lt.M.Dhanapal
No.2, Muddappa Road Maruthi Seva Nagar
Bangalore Karnataka-560033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 607

F.No. N-11013/1947/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Bhat Manjunath Gajanan, **Advocate**
Sh. Gajanan
At. Bolgere Post Areangadi Tq. Honavar Uttara
Kannada Distt.Karnataka-581430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 608

F.No. N-11013/1948/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nayak Sanjay Ramchandra, **Advocate**
Sh. Nayak Ramchandra Vasudev
At. Soorve Po.Basgod Ankola Uttara Kannada
Distt. Karnataka-581314

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 609

F.No. N-11013/1949/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.C.Umesh, **Advocate**
Sh. K.C.Chandrasekhar
D.No.15-360/1, 1st Floor Sreenidhi Complex,
madakasira Municipality Madakasira Tq.
Anantapuramu Distt.Karanataka-515311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 610

F.No. N-11013/1950/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vinoda, **Advocate**
Sh. Parameshwara Madivala
Vridhi Nivas, Ajekala House Amtady Village &
Bantwal Post Bantwal Taluk D.K.Distt.Karnataka-
574211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 611

F.No. N-11013/1951/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.K.Gayathri, **Advocate**
Sh. Lt.Kalaiah
23, 19th Cross, 1st Main Pampapathi Road
Jayanagar Mysore Karnataka-14

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 612

F.No. N-11013/1952/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Pushpalatha.B.C., **Advocate**
Sh. Mahadevaswamy.N
37, Sri Nanjundeshwara Muda Employees
Layout Dhattagalli 3rd Stage Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 613

F.No. N-11013/1953/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mahabala Gowda.A, **Advocate**
Sh. Giriyappa Gowda
Addali House, Vittal Kasba Village, Mangilal
Padavu Post Bantwal Taluk Dakshina Kannada
Distt.karnataka-574243

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 614

F.No. N-11013/1954/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Manjunatha N.S., **Advocate**
Sh. N.Suba Naik
Uppalige House, Bettampady Village & Post
Puttur Taluk D.K.Distt.Karnataka-574259

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 615

F.No. N-11013/1955/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.H.C.Roopa, **Advocate**
Sh. Girish.S.
245, odl No.62, 1st Cross Kothanur Dinne J.P
nagara 8th Phase Bengaluru Karnataka-560076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 616

F.No. N-11013/1956/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Vikas Jain, **Advocate**
Sh. Bijay Singh Jain
Apoorva Apartment Ii nd Floor Flat No.202,
Kodialguthu West Mangaluru Taluk Karnataka-
575003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 617

F.No. N-11013/1957/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Pushpa Vathi.B.S., Advocate
Sh. R.Krishna Murthy
No.263, VIP Street Gottigere Bannerughatta Road
Bengaluru Karnataka-560083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 618

F.No. N-11013/1958/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Veeka.K., **Advocate**
Sh. K.Shrikrishna
Hasuruvani # 187-5-1, 14th Cross, Vyalikaval
bangalore Karnataka-560003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 619

F.No. N-11013/1959/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. S.Panduranga, **Advocate**
Sh. Sambashivan
No.41/4, 4th Cross, 4th A Main Road Govindraj
Nagar Banglore Karnataka-560040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 620

F.No. N-11013/1960/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.S.Nagarajaiah, **Advocate**
Sh. Lt.Shivalingaiah
No.642, Vi Main Road T.P.Kailasam Road
Hanumanthanagar Bangalore Karnataka-560019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 621

F.No. N-11013/1961/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrashekharappa, Advocate
Sh. Murigeppa Pattanshetti
Neelagund Tq.Distt.Gadag Distt.Karnataka-
582117

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 622

F.No. N-11013/1962/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramakrishna D.Nayak, **Advocate**
Sh. Devappa Nayak
D2-171D, 1st Floor Sri Ganesh Krupa Kalyana
Nagar Kukkiakte Udupi Distt.Karnataka-576101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 623

F.No. N-11013/1963/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.Mallikarjunappa, **Advocate**
Sh. M.E.Karisidappa
Mahadimane Nilaya, Mahalakshmi Extn, Behind
Civil Judge & JMFC Court Hosadurga
Chirtadurga Distt.Karnataka-577527

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 624

F.No. N-11013/1964/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Lokesh.M, Advocate
Sh. Mohan Raju
57/35, Shivaparvathi Nilaya 3rd Cross, Kalidas
Layout Sri Nagar Bangalore Karnataka-560050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 625

F.No. N-11013/1965/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Dhanalakshmi.R, **Advocate**
Sh. Rangaiah
No.EWS-2/30, 17th Cross, Aravidnagar Mysore
Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 626

F.No. N-11013/1966/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrs.Akshhatha Adarssh, **Advocate**
Sh. Adarsh M
Falicity 2nd Apartment Door No.705, Bejai New
Road Mangalore Karnataka-575004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 627

F.No. N-11013/1967/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ranjan.N., **Advocate**
Sh. Chandrashekhar.N
Hema Chandra House Near Badaga Basodi
Marpady Village Mudbidri Hobli Mangalore
Taluka D.K.Distt.Karnataka-574227

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 628

F.No. N-11013/1968/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Rashieeda Begum S.K., **Advocate**
Sh. Lt.Syed Khasim
1257, 7th C Main 1st Stage Rajiv Nagar
Mysore karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 629

F.No. N-11013/1969/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.Ramesh, **Advocate**
Sh. L.Ganagdhar
8th Cross, R.P.Road, Srikantapuri Extension,
Nanjangud Town, Mysuru Distt. Karnataka-
571301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 630

F.No. N-11013/1970/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.M.Shivaprasad, Advocate
Sh. Mahadevu
2583, Omkara Nilaya, 3rd Cross, R.P.Road,
Nanjangud Town, Mysuru Distt.Karnataka-
571301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 631

F.No. N-11013/1971/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. K.N.Chandrashekar, **Advocate**
Sh. Lt.K.L.Narasaramappa
No.115/3, Ganesha Apartment, Ganesh Mandir
Road, 2nd Block, Thyagaraj Nagar Bengaluru
Karnataka-560028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 632

F.No. N-11013/1972/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Chandrashekhar.M., **Advocate**
Sh. Muniyappa.G.
No.35/1, 2nd Cross, A.K.Colony, Near Sri
Mallikarjun High School, D.J.Halli, Frazer Town
Post, Bengaluru Karnataka-560005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 633

F.No. N-11013/1973/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Santosha Babu.H, **Advocate**
Sh. Shivaiah.H
1st Main, 1st Cross, Keshba Nagar Harihar
Distt.Davangere Karnataka-577601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 634

F.No. N-11013/1974/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sachin Suryakant, **Advocate**
Sh. Suryakant
H.No.7-1101/38, State Bank Colony, Nehru
Gunj, Kalaburagi Gulbarga Karnataka-585104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 635

F.No. N-11013/1975/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Hosarayappanavar Rayappa, **Advocate**
Sh. Padmappa
Vidya Nagar Hirekerur Tq.Hirekerur Distt.Haveri
Karantaka-581111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 636

F.No. N-11013/1976/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Aruna.V., Advocate
Sh. Mohan.S.
No.81, 18th Cross, 1st Block Rajajinagar
Bengaluru Karnataka-560010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 637

F.No. N-11013/1977/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. G.Arun Kumar, **Advocate**
Sh. Lt.Gundappa
232, 2nd Cross, Vinayaka Nagar Higani Village
& Hobli Anekal Taluk Bengaluru Distt.Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 638

F.No. N-11013/1978/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Asifa Banu, **Advocate**
Sh. B.Mohammed Iqbal Hussain
3993/33, 20th Main, Khan Manzil, Kuvempu
Nagar MCC B Block Davanagere Karnataka-
577004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 639

F.No. N-11013/1979/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravikumar Allundi, **Advocate**
Sh. Ranganna Patil Allundi
H.No.1-2-63, Ravi Nilaya, Patil Street, Devadurga
Distt.Raichur Karnataka-584111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 640

F.No. N-11013/1980/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravinchandra Prakash, **Advocate**
Sh. Chelubaiah YC
No.80, 2nd Cross NE-Mahadevapura Udayagiri
Mysore Karnataka-570019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 641

F.No. N-11013/1981/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramaswamy K.V., Advocate
Sh. Lt.K.R.Vasanthaiiah
No.346, 2nd Phase, BTM 6th Stage, Arakere, Jai
Hanuman Nagar BDA Layout Bangalore
Karnataka-560076

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 642

F.No. N-11013/1982/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Nagendrappa Kayakad, **Advocate**
Sh. Basappa Kayakad
Pyati Basaveshwara Circle, Guttai Tq.Haveri
Karnataka-581108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 643

F.No. N-11013/1983/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Angadi Rajendra Shantesh, **Advocate**
Sh. Shantesh Virupax Angadi
No.24, Pipe Line Main Next to 7th B Cross,
Malleswaram Bangalore Karnataka-560003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 644

F.No. N-11013/1984/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ganesh Ramlingappa, **Advocate**
Sh. Ramlingappa
No.34,Sri Vidya Nilaya 6th Cross Kenchanhalli
R.R.Nagar Bengaluru Karnataka-560098

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 645

F.No. N-11013/1985/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Malathi.U, **Advocate**
Sh. U.T.Venkat Rao
Hosathota K.Kelaguru Village Kalasa Mudigere
Taluku Chikkamagaluru Distt.Karantaka-
577179

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 646

F.No. N-11013/1986/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ravi.S, Advocate
Sh. Subramani.G.
No.792, Sri Venkateshwara Nilaya, 9th B Cross
Triveni Road Yeshwanthapura Bangalore
Karnataka-560022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 647

F.No. N-11013/1987/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.C.Sharada, **Advocate**
Sh. K.N.Keerthy
3C-727, 8th Main, HRBR Layout, 1st Block
Kalyannagar Bangalore Karnataka-560043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 648

F.No. N-11013/1988/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. H.G.Lokesh, **Advocate**
Sh. Lt.H.G.Govindappa
Sree Gayathri Nivasa, Nisarga Layout, by-Pass
Road Vidya Nagar Post Shivamogga Karnataka-
577203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 649

F.No. N-11013/1989/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms. Mala.D, **Advocate**
Sh. Dharma Naik
Flat No.J-235, J-Block, Brigade Court Yard
Apartment, HMT Factory Main Road Jalahalli
Karnataka-560013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 650

F.No. N-11013/1990/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Lekhashree.B, **Advocate**
Sh. Dugganna Gowda.K
Near K.H.B.Colony, Samethadka House Puttur
Post, Puttur Kasaba Puttur Taluk D.K.Karnataka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 651

F.No. N-11013/1991/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Dhanavanthi, **Advocate**
Sh. Jaya Melanta
Shetty Mahal Kailash nagar House Someshwara
Village Kotekar Post, Mangalore Taluk Dakshina
Kannada Distt.Karnataka-5

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 652

F.No. N-11013/1992/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Chethana.B.S., **Advocate**
Sh. Vijay B.H.
No.1111, 1st Cross, Janatha Nagara T.K.Layout
Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 653

F.No. N-11013/1993/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ms.Shashirekha.V, **Advocate**
Sh. G.Mahadeva Swamy
No.74, EWS, 2nd Cross, Beside Church E & F
Block Ramakrishanagara Mysore Karnataka-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 654

F.No. N-11013/1994/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesh, **Advocate**
Sh. Saranayak
Near Kalasadagudi At.Post Gurgunta
Tq.Lingasugar Distt.Raichur Karnataka-584139

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 655

F.No. N-11013/1995/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sharanagouda Sanganagouda Patil, **Advocate**
Sh. Sanganagouda
No.4, 1st B Main Sanjeevininnagar Moodalapalya
Bengaluru Urban Karnataka-560072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 656

F.No. N-11013/1996/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. B.K.Prasanna, **Advocate**
Sh. Lt.B.K.Narayana Sastry
Bhagya Nilaya House No.28 Anthapur Colony
3rd Link Road S N Pet 2nd Cross Ballari
Karnataka-583101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 657

F.No. N-11013/1997/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ayoub Bagalkot, **Advocate**
Sh. Mahiboobsab
A.M.Bagalkot Gulam Husain Street, Vijayapur
Karnataka-586101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 658

F.No. N-11013/1998/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Johnson Moras, **Advocate**
Sh. Gilbert Moras
538-A Maryas Castle 3rd Main Byraweshwara
Layout Hennur Bande Kalyannagar Post
Bangalore Karnataka-560043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 659

F.No. N-11013/1999/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. L.R.Raghupathi Rao, **Advocate**
Sh. L Rama Chandra Rao
201 Mahanidhi Residency 12 TG 1 Cross
Ittamadu Main Road Banashankari Road 3rd
Stage Bengaluru urban Karnataka-560085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 660

F.No. N-11013/2000/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Ramesh D.Shah, **Advocate**
Sh. Y.Devidas
No.3, 3rd Cross Ashirwad Atmanand Colony
Sultanpalya R.T.Nagar Post Bangalore
Karnataka-560032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 661

F.No. N-11013/2001/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Aswathappa Muniyappa, **Advocate**
Sh. Aswathappa
407 Anjanadri 4 B main Kalyannagar 2 Block
Bangalore Karnataka-560043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 662

F.No. N-11013/2002/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Sadanand Bhat, **Advocate**
Sh. Raghupati
Nidgod Post Targod Sirsi Uttar Kannada
Karnataka-581402

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 663

F.No. N-11013/2003/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Mrunalini Dheerandrarao kulkarni, **Advocate**
Sh. dheerendrarao l kulkarni
shrinidhi buld near rukmangad high school
sirdeshpande colony sirdeshpande colony near
rukmand high school Bijapur Karnataka-
586101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 664

F.No. N-11013/2004/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Santhosh Kumar S.S., **Advocate**
Sh. Shivanna S.S
Behind Junior College Betagere
Narasimharajapura Chikamagalur Karnataka-
577134

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 665

F.No. N-11013/2005/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Netramurthy MN, **Advocate**
Sh. NEELAKANTACHAR M V
NO 12.CHAMARAJESHWARA NIVASA
KATERAMMA TEMPLE STREET.FIRST BLOCK
DODDABOMMASANDRA.VIDYARANYAPURA
POST Bangalore urban Karnataka-560097

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 666

F.No. N-11013/2006/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. D.V.Nagappa, **Advocate**
Sh. D.Veerabhadrappe
Thumate layout, 3rd Cross Davanagere Road,
Jagalur Taluka Davanagere Distt. Karnataka-
577528

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 667

F.No. N-11013/2007/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 10th June, 2016

To

Sh./Ms. Paul Cherian, **Advocate**
Sh. Cherian I P
Cherian Associates Hale Pet Shimoga Road
Narsimharajapura Chikmagalur Karnataka-
577139

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**